

## HON'BLE JUSTICE SUBHASH VIDYARTHI

Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. All Criminal matters pertaining to Enforcement Directorate and CBI. 2. All Criminal Cases Pertaining to Members of Parliament, Members of Legislative Assembly and Members of Legislative Council. 3. All Criminal Matters (not provided elsewhere). 4. Leave to appeal starting from the oldest. 5. All matters u/s 378, 407 Cr.P.C. 6. All matters u/s 419, 447 of Bharatiya Nagarik Suraksha Sanhita, 2023. 7. Listed Criminal appeals from the year 2011 to 2018. 8. Criminal Appeals (Irrespective of the year of appeal) in which Appellant is in jail for more than 7 years. 9. Criminal Appeals (Irrespective of the year of appeal) in which Appellant is in jail and have served half the sentence. 10. All matters pertaining to Acid Attack. AND Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. All Criminal Revisions (except provided elsewhere). 2. All Criminal Appeals from the year 2021. 3. Criminal Appeals (Irrespective of the year of appeal) in which Appellant is in jail for more than 7 years. 4. Criminal Appeals (Irrespective of the year of appeal) in which Appellant is in jail and have served half the sentence.

| Sr. No.                                        | Case No                                                              | Party Name                                                                                                                  | Petitioner Counsel                                           | Respondent Counsel |
|------------------------------------------------|----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|--------------------|
| <b>Fresh List (From Sr.No. 1 To Sr.No. 59)</b> |                                                                      |                                                                                                                             |                                                              |                    |
| 1                                              | DF<br><b>HABC/273/2026</b><br>(Lucknow)<br>Notice no:L202608277      | RUHI SONI THRU. FATHER<br>SHEKHAR KUMAR SONI<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND 4 OTHERS                   | JAY PRAKASH SINGH VATS<br>AJAY KUMAR SONI                    | G.A.               |
| 2                                              | <b>HABC/280/2026</b><br>(Lucknow)<br>Notice no:L202608285            | ANEYESHA SINGH THRU. HER<br>MOTHER RANJANA KUMARI<br>VS<br>STATE OF U.P. THRU. SECY.<br>DEPTT. OF HOME LKO. AND 3<br>OTHERS | KOMAL SINGH<br>SHISHIR KUMAR SAXENA<br>RITESH RANJAN CHAUBEY | G.A.               |
| 3                                              | <b>HABC/281/2026</b><br>(Lakhimpur Kheri)<br>Notice no:L202608282    | SAPNA RATHOR THRU. HER<br>HUSBAND ANOOP RATHOR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS        | DILEEP KUMAR<br>DHANANJAI YADAV                              | G.A.               |
| 4<br>E-File                                    | <b>HABC/282/2026</b><br>(Unnao)<br>Notice no:EL2026089               | KUNAL, THRU. HER MOTHER<br>MANJESA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. ,<br>LUCKNOW AND 5 OTHERS        | DEVENDRA PRATAP<br>SAAD HUSAIN<br>SHASHANK SHEKHAR SINGH     | G.A.               |
| 5                                              | LO<br><b>A482/4538/2026</b><br>(Pratapgarh)<br>Notice no:L2026037408 | MANOJ KUMAR TRIPATHI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                   | ANAND DUBEY                                                  | G.A.               |

Lower Court Case No.:Criminal Misc/236/2011

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

A482/688/2023, **Title**-AKSHAY PRATAP SINGH @ GOPALJI vs STATE OF U.P. THRU.PRIN.SECY. HOME DEPTT. AND ANOTHER,  
**Status**-Disposed, **Police St.**-KUNDA

A482/1231/2023, **Title**-SATYENDRA SINGH AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER,  
**Status**-Disposed, **Police St.**-KUNDA

A482/1235/2023, **Title**-SHAIENDRA KUMAR AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY, HOME DEPTT. GOVT. OF U.P. AND  
ANOTHER, **Status**-Disposed, **Police St.**-KUNDA

BAIL/1167/2011, **Title**-AMRIT LAL vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA

BAIL/1168/2011, **Title**-NANHEY SINGH @ NARENDRA SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA

BAIL/1169/2011, **Title**-HARI OM SHANKER SRIVASTAVA vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA

CRLP/12867/2010, **Title**-PRADEEP SINGH S/O GIRENDRA BAHADUR SINGH vs STATE OF U.P. THRU PRINCIPAL SECRETARY HOME and  
ORS., **Status**-Disposed, **Police St.**-KUNDA

CRLP/2245/2011, **Title**-RAJESH SINGH vs STATE OF U.P. THRU. PRIN. SECY. HOME and OTHERS, **Status**-Disposed, **Police St.**-KUNDA

A482/2718/2023, **Title**-AKSHAY PRATAP SINGH @ GOPALJI AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND  
ANOTHER, **Status**-Disposed, **Police St.**-KUNDA

A482/4038/2023, **Title**-SUDHAKAR SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME CIVIL SECRETT. U.P. LKO. AND ANOTHER,  
**Status**-Disposed, **Police St.**-KUNDA

BAIL/748/2011, **Title**-AKSHAY PRATAP SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA

A482/5595/2023, **Title**-SANJAY PRATAP SINGH @ GUDDU SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME CIVIL SECRETT. U.P.

LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/1256/2011, **Title**-RAGHURAJ PRATAP SINGH @ RAJA BHAIYA vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 CRLP/2189/2011, **Title**-NAGENDRA PRATAP SINGH @ NAGENDRA SINGH vs STATE OF U.P. THRU. PRIN. SECY. HOME and OTHERS, **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/639/2011, **Title**-VINOD SAROJ @ VINOD KUMAR SAROJ vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/821/2011, **Title**-SUDHAKAR SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/822/2011, **Title**-SHEETLA SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/823/2011, **Title**-SHAIENDRA KUMAR vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 A482/3460/2015, **Title**-MANOJ TEWARI THRU WIFE ARCHANA TEWARI vs THE STATE OF U.P AND ORS., **Status**-Disposed, **Police St.**-KUNDA  
 A482/7038/2025, **Title**-AKSHAY PRATAP SINGH @ GOPALJI AND 19 OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/7526/2025, **Title**-SANJAY PRATAP SINGH @ GUDDU SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/7560/2025, **Title**-SUDHAKAR SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA

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| <b>With</b> (A482-7038-2025)<br>Pratapgarh<br><b>Case Decided on</b><br><b>27/08/2025</b> | AKSHAY PRATAP SINGH @<br>GOPALJI AND 19 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | ABHIUDAY PRATAP SINGH<br><br>MEENAKSHI SINGH PARIHAR | AJMAL KHAN<br><br>G.A. |
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Lower Court Case No.:Criminal Misc/236/2011  
 Details of Cases filed earlier with same Police Station,Crime No. & District  
 (Subject to further verification by Section from original Records):

A482/688/2023, **Title**-AKSHAY PRATAP SINGH @ GOPALJI vs STATE OF U.P. THRU.PRIN.SECY. HOME DEPTT. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/1231/2023, **Title**-SATYENDRA SINGH AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/1235/2023, **Title**-SHAIENDRA KUMAR AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY, HOME DEPTT. GOVT. OF U.P. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/1167/2011, **Title**-AMRIT LAL vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/1168/2011, **Title**-NANHEY SINGH @ NARENDRA SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/1169/2011, **Title**-HARI OM SHANKER SRIVASTAVA vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 CRLP/12867/2010, **Title**-PRADEEP SINGH S/O GIRENDRA BAHADUR SINGH vs STATE OF U.P. THRU PRINCIPAL SECRETARY HOME and ORS., **Status**-Disposed, **Police St.**-KUNDA  
 CRLP/2245/2011, **Title**-RAJESH SINGH vs STATE OF U.P. THRU. PRIN. SECY. HOME and OTHERS, **Status**-Disposed, **Police St.**-KUNDA  
 A482/2718/2023, **Title**-AKSHAY PRATAP SINGH @ GOPALJI AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/4038/2023, **Title**-SUDHAKAR SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME CIVIL SECRETT. U.P. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/748/2011, **Title**-AKSHAY PRATAP SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 A482/5595/2023, **Title**-SANJAY PRATAP SINGH @ GUDDU SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME CIVIL SECRETT. U.P. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/4538/2026, **Title**-MANOJ KUMAR TRIPATHI vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER, **Status**-Pending, **Police St.**-KUNDA  
 BAIL/1256/2011, **Title**-RAGHURAJ PRATAP SINGH @ RAJA BHAIYA vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 CRLP/2189/2011, **Title**-NAGENDRA PRATAP SINGH @ NAGENDRA SINGH vs STATE OF U.P. THRU. PRIN. SECY. HOME and OTHERS, **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/639/2011, **Title**-VINOD SAROJ @ VINOD KUMAR SAROJ vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/821/2011, **Title**-SUDHAKAR SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/822/2011, **Title**-SHEETLA SINGH vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 BAIL/823/2011, **Title**-SHAIENDRA KUMAR vs STATE OF U.P., **Status**-Disposed, **Police St.**-KUNDA  
 A482/3460/2015, **Title**-MANOJ TEWARI THRU WIFE ARCHANA TEWARI vs THE STATE OF U.P AND ORS., **Status**-Disposed, **Police St.**-KUNDA  
 A482/7526/2025, **Title**-SANJAY PRATAP SINGH @ GUDDU SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA  
 A482/7560/2025, **Title**-SUDHAKAR SINGH vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-KUNDA

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| 6 DF<br><b>E-File</b> | <b>TACR/77/2026</b><br>(Pratapgarh)<br>Notice no:EL202605309 | SMT. SHASHI JAISWAL AND ANOTHER<br>VS<br>SMT. RUPAL SUBHASH AND ANOTHER | SHASHANK JAISWAL (IN PERSON)<br>SMT SHASHI JAISWAL (IN PERSON)<br>BELAL AHMAD<br>SUBHASH CHANDRA MISHRA<br>KADAMBANI LAL<br>SURENDRA PRASAD GUPTA | ADITYA KUMAR PANDEY<br>ASHWINI KUMAR TRIPATHI<br>G.A.-G/GA /1900 |
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Lower Court Case No.:Misc. Cases/15965/2021

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| 7 | DF,SC<br>,LAB | <b>CRLP/7044/2026</b><br>(Lucknow)<br>Notice no:L2026056681 | SHAHANSHAH @ IDRISH @<br>SHAHANSHAH KHAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME AND 3 OTHERS | ATUL VERMA<br>AKHILENDRA PRATAP SINGH<br>VINOD KUMAR YADAV | G.A. |
| 8 | LO            | <b>CRLR/746/2026</b><br>(Balrampur)<br>Notice no:L202607859 | SANTOSH KUMAR GUPTA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER     | DINESH KUMAR AYRA<br>ANSHIKA YADAV                         | G.A. |

Lower Court Case No.:Criminal Misc/57/2019

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| 9  | LO | <b>A227/3782/2026</b><br>(Unnao)                              | BABLI AND 2 OTHERS<br>VS<br>RAM CHANDRA                                                                  | SARVESH KUMAR PANDEY<br>PRADEEP MAURYA<br>DURGESH KUMAR ASTHANA |      |
| 10 | LO | <b>CRLA/1922/2026</b><br>(Sultanpur)<br>Notice no:L2026061997 | TRILOKI NATH MISHRA AND 4<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | VIDYA BHUSHAN PANDEY                                            | G.A. |

Lower Court Case No.:S.S.T./510/2026

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/9391/2025, **Title**-TRILOKI NATH MISHRA vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS, **Status**-Disposed, **Police St.**-RAMGANJ

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| 11 | LO | <b>CRLA/1923/2026</b><br>(Lakhimpur Kheri)<br>Notice no:L2026062027 | PREM PAL SINGH @ PREM<br>SINGH AND 8 OTHERS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND<br>ANOTHER | JITENDRA BAHADUR | G.A. |
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Lower Court Case No.:Complaint Cases/75/2016

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| 12 | LO | <b>CRLA/1926/2026</b><br>(Barabanki)<br>Notice no:L2026062014 | BEENU @ VINAI KUMAR AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | VIVEK CHANDRA | G.A. |
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Lower Court Case No.:Session Trial/565/2012

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/2770/2010, **Title**-VINAY KUMAR @ BEENU S/O CHHEDI LAL vs STATE OF U.P. THRU PRAMUKH SACHIV HOME, **Status**-Disposed, **Police St.**-BADOSARAI

CRLA/1293/2012, **Title**-PAPPU vs STATE OF U.P., **Status**-Pending, **Police St.**-BADOSARAI

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|----|----|-----------------------------------------------------------|-----------------------------------------------------------------------------|-----------------------------------------------------------|------|
| 13 | LO | <b>CRLAD/199/2026</b><br>(Unnao)<br>Notice no:L2026062001 | RAJ BAHADUR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO. | SONIYA MISHRA SONI PATHAK<br>RAJIV MISHRA<br>ANJALI DUBEY | G.A. |
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Lower Court Case No.:Session Trial/997/2021

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/7739/2022, **Title**-Raj Bahadur vs State of U.P. through Principal Secretary Home Department, Civil Secretariat, Lucknow, **Status**-Disposed, **Police St.**-AJGAIN

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|----|----|-------------------------------------------------------------|-------------------------------------------------------------------------------------|-----------------------------------------|------|
| 14 | LO | <b>CRLR/766/2026</b><br>(Balrampur)<br>Notice no:L202607902 | ISRAIL ALI AND 2 OTHERS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. | RAJENDRA PRASAD MISHRA<br>ADITYA MISHRA | G.A. |
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Lower Court Case No.:Criminal Appeal/29/2026

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

CRLP/2074/2012, **Title**-ISMAIL ALI AND ORS. vs THE STATE OF U.P THRU PRINCIPAL SECY. HOME DEPTT. AND ORS., **Status**-Disposed, **Police St.**-KOTWALI DEHAT  
BAIL/5324/2012, **Title**-ISMAIL ALI AND 2 ORS. vs STATE OF U.P., **Status**-Disposed, **Police St.**-KOTWALI DEHAT  
BAIL/5323/2012, **Title**-NAUSHAD ALI vs STATE OF U.P., **Status**-Disposed, **Police St.**-KOTWALI DEHAT  
BAIL/7888/2012, **Title**-ISMAIL ALI AND 2 ORS. SECOND BAIL vs STATE OF U.P., **Status**-Disposed, **Police St.**-KOTWALI DEHAT  
CRLR/759/2026, **Title**-ISMAIL ALI vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO., **Status**-Pending, **Police St.**-KOTWALI DEHAT

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|----|----|-----------------------------------------------------------|------------------------------------------------------------------------------------------|---------------------------------------|------|
| 15 | LO | <b>CRLR/767/2026</b><br>(Lucknow)<br>Notice no:L202607910 | SEPOY BRAJESH SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | DHEERAJ AWASTHI<br>UTTAM KUMAR PATHAK | G.A. |
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Lower Court Case No.:Criminal Appeal/251/2025

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| 16 | LO | <b>CRLRD/276/2026</b><br>(Unnao)<br>Notice no:L202607857 | SHEKHAR ALIAS<br>CHANDSHEKHAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | LAKSHMANA SINGH | G.A. |
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Lower Court Case No.:Criminal Misc/359/2023

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| 17 | LO | <b>CRLRD/277/2026</b><br>(Rae Bareli)<br>Notice no:L202607886 | MUNNA TIWARI @ NIRBHAY<br>SHANKER TIWARI AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND ANOTHER | AMITABH TRIPATHI | G.A. |
|----|----|---------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|------------------|------|

Lower Court Case No.:Session Trial/70/2019

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/17895/2018, **Title**-BABBALOO TIWARI @ AJEET TIWARI vs STATE OF U.P. THRU. PRIN SECY HOME AND ORS., **Status**-Disposed, **Police St.**-DEEH

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|----|----|--------------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------|------|
| 18 | LO | <b>CRLRD/278/2026</b><br>(Sultanpur)<br>Notice no:L202607897 | SAFEER AHAMAD<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND 2 OTHERS | MOHD. NAFEEES<br>PAWAN KUMAR SINGH<br>MOHARRAM ALI | G.A. |
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Lower Court Case No.:Criminal Misc/1205/2019

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| 19 | LO | <b>JAPLD/67/2026</b><br>(Barabanki)<br>Notice no:L2026062011 | SIYA RAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | FARHAT JAMAL SIDDIQUI | G.A. |
|----|----|--------------------------------------------------------------|----------------------------------------------------------------|-----------------------|------|

Lower Court Case No.:Session Trial/1413/2022

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/9925/2024, **Title**-SIYARAM vs STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO, **Status**-Disposed, **Police St.**-DARIYABAD  
BAIL/13968/2022, **Title**-SIYARAM vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Disposed, **Police St.**-DARIYABAD

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| 20 |  | <b>A227/3879/2026</b><br>(Lucknow)<br>Notice no:L2026056990 | SUMIT YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | SANDEEP KUMAR SRIVASTAVA | G.A.                       |
| 21 |  | <b>BAIL/5610/2026</b><br>(Lucknow)<br>Notice no:L2026047332 | ASIF NASEEM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER        | SUREKHA PATEL            | KULDEEP SRIVASTAVA<br>G.A. |

Lower Court Case No.:Bail Application/1806/2026

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/2497/2022, **Title**-MANOJ KUMAR SRIVASTAVA vs STATE OF U.P. THRU. PRIN. SECY. HOME, **Status**-Disposed, **Police St.**-GOMTI NAGAR  
BAIL/3571/2025, **Title**-AMITABH KUMAR SRIVASTAVA @ AMITABH SRIVASTAVA vs STATE OF U.P. THRU. SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-GOMTI NAGAR  
BAIL/1413/2023, **Title**-MEERA SRIVASTAVA vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Disposed, **Police St.**-GOMTI NAGAR  
BAIL/12408/2024, **Title**-MEERA SRIVASTAVA vs STATE OF U.P. THRU. PRIN. SECY. HOME, **Status**-Disposed, **Police St.**-GOMTI NAGAR

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| 22 | <b>BAIL/5632/2026</b><br>(Lucknow)<br>Notice no:L2026047589 | MUKESH SRIVASTAV @<br>GYANENDRA PRATAP (ARRAYED<br>MUKESH SRIVASTAV @<br>GYANENDRA PRATAP<br>SRIVASTAV IN F.I.R)<br>VS<br>STATE OF U.P. THRU. THE<br>SUPERINTENDENT POLICE (SP-<br>VIGILANCE ESTABLISHMENT)<br>LKO. | NADEEM MURTAZA<br>PRANSHU AGRAWAL<br>MOHD. YASIR ABBASI | G.A. |
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Lower Court Case No.:Bail Application/4218/2026

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| 23 | <b>BAIL/5633/2026</b><br>(Lucknow)<br>Notice no:L2026047331 | ASIF NASEEM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. (HOME) LKO. AND<br>ANOTHER | SUREKHA PATEL | KULDEEP SRIVASTAVA<br>G.A. |
|----|-------------------------------------------------------------|------------------------------------------------------------------------------------|---------------|----------------------------|

Lower Court Case No.:Bail Application/3737/2026

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/3746/2025, **Title**-AMITABH KUMAR SRIVASTAVA @ AMITABH SRIVASTAVA vs STATE OF U.P. THRU. SECY. (HOME) GOVT. OF U.P. LKO., **Status**-Disposed, **Police St.**-GOMTI NAGAR  
BAIL/15283/2023, **Title**-MEERA SRIVASTAVA vs STATE OF U.P THRU. PRIN. SECY. HOME CIVIL SECRT. LKO., **Status**-Disposed, **Police St.**-GOMTI NAGAR

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| 24 | <b>BAIL/5642/2026</b><br>(Lucknow)<br>Notice no:L2026047348 | ASIF NASEEM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | SUREKHA PATEL | KULDEEP SRIVASTAVA<br>G.A. |
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Lower Court Case No.:Bail Application/3092/2025

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/444/2026, **Title**-ASHISH KUMAR VERMA vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-MOHAN LAL GANJ  
BAIL/1976/2026, **Title**-RAJEEV KUMAR SINGH vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER, **Status**-Pending, **Police St.**-MOHAN LAL GANJ  
BAIL/4529/2025, **Title**-AMITABH KUMAR SRIVASTAVA @ AMITABH SRIVASTAVA vs STATE OF U.P. THRU. SECY. HOME U.P. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-MOHAN LAL GANJ  
BAIL/13926/2023, **Title**-FAIZ AHMAD vs STATE OF U.P THRU. SECY. DEPTT. HOME GOVT. LKO., **Status**-Disposed, **Police St.**-MOHAN LAL GANJ

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|----|--------------------------------------------------------------|--------------------------------------------------------------------------|--------------------|------|
| 25 | <b>CRLA/1947/2026</b><br>(Bahraich)<br>Notice no:L2026062035 | VINAY KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. | PAWAN KUMAR SHARMA | G.A. |
|----|--------------------------------------------------------------|--------------------------------------------------------------------------|--------------------|------|

Lower Court Case No.:Session Trial/87/2016

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/670/2018, **Title**-VINAY KUMAR vs STATE OF U.P., **Status**-Disposed, **Police St.**-RISIA

|    |                                                           |                                                                          |             |      |
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| 26 | <b>CRLA/1948/2026</b><br>(Unnao)<br>Notice no:L2026062039 | GANESH AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | O.P. TIWARI | G.A. |
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Lower Court Case No.:Session Trial/73/2023

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/2079/2023, **Title**-DINESH vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Disposed, **Police St.**-AJGAIN  
BAIL/14277/2022, **Title**-GANESH vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Disposed, **Police St.**-AJGAIN

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| 27 | <b>CRLA/1949/2026</b><br>(Barabanki)<br>Notice no:L2026062051 | MANGAL RAWAT @ MANGAL PRASAD<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS | UPENDRA PRAKASH PATHAK | G.A. |
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Lower Court Case No.:Criminal Misc/136/2018

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/8570/2018, **Title**-MANGAL RAWAT vs STATE OF U.P., **Status**-Disposed, **Police St.**-TIKAIT NAGAR

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| 28 | <b>CRLA/1954/2026</b><br>(Faizabad)<br>Notice no:L2026062052 | DEENA NATH CHAURASIYA AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER | AJAY KUMAR GUPTA | G.A. |
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Lower Court Case No.:Session Trial/206/2019

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/27179/2019, **Title**-DEENA NATH CHAURASIYA and ANR. vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. and ORS., **Status**-Disposed, **Police St.**-BIKAPUR

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| 29 | <b>CRLA/1955/2026</b><br>(Gonda)<br>Notice no:L2026062061 | AKHILESH KUMARI<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS | ASHISH KUMAR SINGH | G.A. |
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Lower Court Case No.:Criminal Misc/181/2026

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| 30 | <b>CRLA/1957/2026</b><br>(Pratapgarh)<br>Notice no:L2026062059 | SURESH KUMAR GAUD @ SURESH KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER | VIVEK SHUKLA | G.A. |
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Lower Court Case No.:Session Trial/1056/2026

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|----|-----------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|--|------|
| 31 | <b>CRLA/1958/2026</b><br>(Gonda)<br>Notice no:L2026062019 | KALEEM AHMAD KHAN @ LALLU DINESH KUMAR SHUKLA<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHER |  | G.A. |
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Lower Court Case No.:S.S.T./40/2019

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/14735/2018, **Title**-HASNAIN vs STATE OF U.P. THRU. PRIN SECY HOME AND ORS., **Status**-Disposed, **Police St.**-KATRA BAZAR  
CRLA/1916/2026, **Title**-HASNAIN KHAN vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS, **Status**-Pending, **Police St.**-KATRA BAZAR

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|----|------------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|------|
| 32 | <b>CRLR/778/2026</b><br>(Ambedkar Nagar)<br>Notice no:L202607901 | SERAJUN NISHA<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER | SHRI KISHAN PRAJAPATI<br>MOHD. SAUD KHAN<br>RAM NARAYAN PANDEY<br>FARHAN AHMAD KHAN | G.A. |
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Lower Court Case No.:Maintenance/80/2022

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| 33 | <b>CRLR/779/2026</b><br>(Gonda)<br>Notice no:L202607868 | SHARAFAT ALI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER | AWADHESH KUMAR PANDEY<br>MOHD SHAKIB ABRAR | G.A. |
|----|---------------------------------------------------------|---------------------------------------------------------------------------------------------|--------------------------------------------|------|

Lower Court Case No.:Criminal Misc/898/2017

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

CRLP/972/2017, **Title**-SHARAFAT ALI vs STATE OF U.P. THRU. PRIN. SECY. HOME AND OTHERS, **Status**-Disposed, **Police St.**-WAZIRGANJ  
A482/8632/2025, **Title**-SHARAFAT ALI vs STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TECHNICAL EDUCATION,LUCKNOW,  
**Status**-Disposed, **Police St.**-WAZIRGANJ

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|----|-----------------------------------------------------------|------------------------------------------------------------------------------------|--------------|------|
| 34 | <b>CRLR/780/2026</b><br>(Lucknow)<br>Notice no:L202607914 | AKSHAT UNIYAL<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | RAHUL MISHRA | G.A. |
|----|-----------------------------------------------------------|------------------------------------------------------------------------------------|--------------|------|

Lower Court Case No.:Criminal Appeal/62/2026

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|----|-----------------------------------------------------------|-----------------------------------------------------------------------------------------------|--------------------------------------|------|
| 35 | <b>CRLR/781/2026</b><br>(Lucknow)<br>Notice no:L202607903 | ANKUR TRIPATHI<br>VS<br>THE ADDL. PRINCIPAL JUDGE-8,<br>FAMILY COURT, LUCKNOW AND<br>2 OTHERS | BHUP CHANDRA SINGH<br>PRIYANKA SINGH | G.A. |
|----|-----------------------------------------------------------|-----------------------------------------------------------------------------------------------|--------------------------------------|------|

Lower Court Case No.:Criminal Misc/2/2024

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| 36 | <b>CRLR/782/2026</b><br>(Ambedkar Nagar)<br>Notice no:L202607919 | SUNEEL KUMAR @ SUNEEL<br>PRAJAPATI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>2 OTHERS | P.K. MISHRA | G.A. |
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Lower Court Case No.:Maintenance/134/2021

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|----|---------------------------------------------------------|---------------------------------------------------------------------------------------------------|-------------|------|
| 37 | <b>CRLR/783/2026</b><br>(Gonda)<br>Notice no:L202607904 | ANIRAJ @ ANIRAJ SONKAR<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND<br>ANOTHER | AMIT PANDEY | G.A. |
|----|---------------------------------------------------------|---------------------------------------------------------------------------------------------------|-------------|------|

Lower Court Case No.:Criminal Misc/169/2018

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| 38 | <b>CRLRD/279/2026</b><br>(Ambedkar Nagar)<br>Notice no:L202607920 | SHANKAR DEI @ SMT.<br>SHANKARA DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER | NIJAM AHAMAD | G.A. |
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Lower Court Case No.:Maintenance/75/2016

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|----|--------------------------------------------------------------|-----------------------------------------------------------------------------------------|---------------------------------|------|
| 39 | <b>CRLRD/280/2026</b><br>(Barabanki)<br>Notice no:L202607906 | RAJ RANI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER | RUPA SINGH<br>ALOK KIRTI MISHRA | G.A. |
|----|--------------------------------------------------------------|-----------------------------------------------------------------------------------------|---------------------------------|------|

Lower Court Case No.:Criminal Misc/21/2022

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|----|---------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|------|
| 40 | <b>NABAIL/1453/2026</b><br>(Lucknow)<br>Notice no:L2026047588 | MUKESH SRIVASTAV @<br>GYANENDRA PRATAP (ARRAYED<br>AS MUKESH SRIVASTAV @<br>GYANENDRA PRATAP<br>SRIVASTAVA<br>VS<br>STATE OF U.P. THRU.<br>SUPERINTENDENT OF POLICE<br>LKO AND ANOTHER | NADEEM MURTAZA<br>MOHD. YASIR ABBASI<br>PRANSHU AGRAWAL | G.A. |
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Lower Court Case No.:Criminal Misc/3604/2026

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|----|-------------------------------------------------------------------|-----------------------------------------------------------------------------------------|--------------------|------|
| 41 | <b>TACR/85/2026</b><br>(Lakhimpur Kheri)<br>Notice no:EL202603325 | FOOL MIYAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS | AMIT KUMAR AWASTHI | G.A. |
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Lower Court Case No.:Session Trial/68/2023

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

A482/146/2026, **Title**-PHOOL MIYAN vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 3 OTHERS, **Status**-Disposed, **Police St.**-MOHAMMADI  
BAILC/6/2025, **Title**-IKTDAR KHAN vs STATE OF U.P. THRU. SECY. HOME LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-MOHAMMADI  
A482/3731/2026, **Title**-FOOL MIYA vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 3 OTHERS, **Status**-Pending, **Police St.**-MOHAMMADI  
BAIL/6981/2023, **Title**-PHOOL MIYAN vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS, **Status**-Disposed, **Police St.**-MOHAMMADI  
BAIL/7930/2024, **Title**-PHOOL MIYAN vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 3 OTHERS, **Status**-Disposed, **Police St.**-MOHAMMADI  
A482/7812/2025, **Title**-PHOOL MIYAN vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 3 OTHERS, **Status**-Disposed, **Police St.**-MOHAMMADI

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|----|-------------------------------------------------------------------|----------------------------------------------------------------------------------------|---------------|----------------------------|
| 42 | <b>A227/3887/2026</b><br>(Sultanpur)<br>Notice<br>no:L20260211153 | SAVITRI DEVI<br>VS<br>ADDL. SUB DISTRICT<br>MAGISTRATE SADAR<br>SULTANPUR AND 2 OTHERS | RAJEEV SHUKLA | C.S.C.                     |
| 43 | <b>BAIL/5647/2026</b><br>(Lucknow)<br>Notice no:L2026047330       | ASIF NASEEM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER       | SUREKHA PATEL | KULDEEP SRIVASTAVA<br>G.A. |

Lower Court Case No.:Bail Application/3060/2025

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

CRLP/30640/2019, **Title**-SHINE GROUP THRU MANAGER SRI SHABBIR vs STATE OF U.P.THRU.PRIN.SECY.HOME and ORS.,  
**Status**-Disposed, **Police St.**-GOMTI NAGAR

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|----|----------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|------|
| 44 | <b>CRLA/1959/2026</b><br>(Gonda)<br>Notice no:EL20260651 | SHARMENDRA KUMAR SINGH<br>(IN FIR SHYAMU SINGH) AND 3<br>OTHERS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND 2<br>OTHERS | AMBRISH KUMAR PANDEY<br>REEPENDRA GUPTA | G.A. |
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Lower Court Case No.:Session Trial/260/2026

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|----|------------------------------------------------------------|-----------------------------------------------------------------------------------|------------------|------|
| 45 | <b>CRLA/1960/2026</b><br>(Hardoi)<br>Notice no:L2026062054 | RAVI AND 2 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO. | ATUL KUMAR SINGH | G.A. |
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Lower Court Case No.:Session Trial/1019/2021

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

BAIL/3361/2020, **Title**-RAMPAL vs STATE OF U.P. and ANR., **Status**-Disposed, **Police St.**-TANDIAWAN  
BAIL/3990/2020, **Title**-TIKA RAM vs STATE OF U.P. and ANR., **Status**-Disposed, **Police St.**-TANDIAWAN  
BAIL/4138/2020, **Title**-RAVI vs STATE OF U.P. AND ANR., **Status**-Disposed, **Police St.**-TANDIAWAN

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|----|--------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------|
| 46 | <b>CRLA/1961/2026</b><br>(Faizabad)<br>Notice no:L2026062040 | PRADEEP KUMAR @ PRADEEP<br>KUMAR SHARMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | KANCHAN<br>PAWAN VERMA<br>ARVIND KUMAR MAURYA | G.A. |
|----|--------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------|

Lower Court Case No.:Session Trial/251/2024

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| 47 | <b>CRLA/1966/2026</b><br>(Ambedkar Nagar)<br>Notice no:L2026062066 | RADHEY SHYAM VERMA AND 5<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO AND<br>ANOTHER | SANTOSH KUMAR SRIVASTAVA | G.A. |
|----|--------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------|--------------------------|------|

Lower Court Case No.:Criminal Misc/7/2026

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|----|--------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|-----------------------------------------------------|------|
| 48 | <b>CRLA/1967/2026</b><br>(Ambedkar Nagar)<br>Notice no:L2026061989 | RAJ KUMAR GOSWAMI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | SALONI NISHAD<br>ANSHU TRIPATHI<br>VIKAS CHATURVEDI | G.A. |
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Lower Court Case No.:Session Trial/91/2019

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

A482/8230/2019, **Title**-RAJ KUMAR vs STATE OF U.P. and ANOTHER, **Status**-Disposed, **Police St.**-SAMMANPUR

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|----|---------------------------------------------------------------|-----------------------------------------------------------------------------------------|--------------------------------------|------|
| 49 | <b>CRLA/1970/2026</b><br>(Sultanpur)<br>Notice no:L2026061975 | JIGNESH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND 4 OTHERS | ARCHANA SINGH<br>VISHNU PRATAP SINGH | G.A. |
|----|---------------------------------------------------------------|-----------------------------------------------------------------------------------------|--------------------------------------|------|

Lower Court Case No.:Special Trial/1538/2022

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| 50 | <b>CRLA/1971/2026</b><br>(Barabanki)<br>Notice no:L2026062057 | AZEEM AHMAD<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | SALMAN ABBAS<br>MOHAMMAD GULFAM<br>SYD SHAHEEN FATMA | G.A. |
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Lower Court Case No.:Session Trial/1226/2025

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

A482/3297/2025, **Title**-AZIM AHMAD AND 5 OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-TIKAIT NAGAR  
CRLP/5185/2023, **Title**-AZIM AHMAD AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND OTHERS, **Status**-Disposed, **Police St.**-TIKAIT NAGAR  
CRLA/1972/2026, **Title**-RAFEEL AHMAD AND 4 OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Pending, **Police St.**-TIKAIT NAGAR

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|----|---------------------------------------------------------------|---------------------------------------------------------------------------------|------------------------------------------------------|------|
| 51 | <b>CRLA/1972/2026</b><br>(Barabanki)<br>Notice no:L2026062056 | RAFEEL AHMAD AND 4 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | SALMAN ABBAS<br>SYD SHAHEEN FATMA<br>MOHAMMAD GULFAM | G.A. |
|----|---------------------------------------------------------------|---------------------------------------------------------------------------------|------------------------------------------------------|------|

Lower Court Case No.:Session Trial/1226/2025

Details of Cases filed earlier with same Police Station,Crime No. & District

(Subject to further verification by Section from original Records):

A482/3297/2025, **Title**-AZIM AHMAD AND 5 OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND ANOTHER, **Status**-Disposed, **Police St.**-TIKAIT NAGAR  
CRLP/5185/2023, **Title**-AZIM AHMAD AND OTHERS vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND OTHERS, **Status**-Disposed, **Police St.**-TIKAIT NAGAR  
CRLA/1971/2026, **Title**-AZEEM AHMAD vs STATE OF U.P. THRU. PRIN. SECY. HOME LKO., **Status**-Pending, **Police St.**-TIKAIT NAGAR

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|----|--------------------------------------------------------------------|--------------------------------------------------------------------------|----------|------|
| 52 | <b>CRLA/1973/2026</b><br>(Ambedkar Nagar)<br>Notice no:L2026062076 | LALLAN AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | BABU RAM | G.A. |
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Lower Court Case No.:Session Trial/43/2015

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|----|-----------------------------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------|------|
| 53 | <b>CRLA/1974/2026</b><br>(Unnao)<br>Notice no:L2026062070 | ANKIT KUMAR AND 5 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | ABHISHEK ANAND PATEL<br>JYOTI SHUKLA | G.A. |
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Lower Court Case No.:Session Trial/637/2026

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| 54 | <b>CRLR/785/2026</b><br>(Lucknow)<br>Notice no:L202607924 | SMT. KALPANA SINGH AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER | GANESH KUMAR GUPTA<br>KANCHAN BHATT | G.A. |
|----|-----------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|-------------------------------------|------|

Lower Court Case No.:Criminal Misc/328/2016

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| 55 | <b>CRLRD/281/2026</b><br>(Pratapgarh)<br>Notice no:L202607911 | VIJAY KUMAR GAUTAM (IN<br>AADHAR VIJAY KUMAR)<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND 2 OTHERS | RAVINDRA KUMAR DWIVEDI | G.A. |
|----|---------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|------------------------|------|

Lower Court Case No.:Criminal Misc/611/2023

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| 56 | <b>CRLRD/282/2026</b><br>(Lucknow)<br>Notice no:L202607916 | SANTOSH KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER | VIJAY KUMAR<br>DINESH KUMAR TRIPATHI | G.A. |
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Lower Court Case No.:Criminal Misc/155/2019

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| 57 | <b>CRLRD/283/2026</b><br>(Balrampur)<br>Notice no:L202607927 | TABISH BABU<br>VS<br>STATE OF U.P. THRU. SECY.<br>MINISTRY HOME AFFAIRS LKO.<br>AND ANOTHER | NIRBHAY KUMAR SINGH<br>BUDDHA PRIYA GAUTAM<br>NITIN VERMA<br>PRADEEP KUMAR SINGH | G.A. |
|----|--------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|------|

Lower Court Case No.:Criminal Misc/3/2025

|    |                                      |                                                       |                       |  |
|----|--------------------------------------|-------------------------------------------------------|-----------------------|--|
| 58 | <b>CRLRD/284/2026</b><br>(Shravasti) | MADHURI DEVI @ RAJESHVARI<br>DEVI<br>VS<br>RAM SIPAHI | AMOL KUMAR SRIVASTAVA |  |
|----|--------------------------------------|-------------------------------------------------------|-----------------------|--|

Lower Court Case No.:Criminal Misc/1/2020

|    |                                                             |                                                                                                                                                                               |                                |      |
|----|-------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|------|
| 59 | <b>TACR/86/2026</b><br>(Sultanpur)<br>Notice no:L2026039227 | ABC THE INFORMANT OF CASE<br>CRIME NO. 117/2024 P.S<br>KUREBHAR DIST. SULTANPUR<br>VS<br>STATE OF U.P. THRU. THE<br>ADDL. CHIEF SECY. DEPTT. OF<br>HOME U.P. LKO. AND ANOTHER | SAURABH KUMAR<br>SHIVAM MISHRA | G.A. |
|----|-------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|------|

Lower Court Case No.:S.S.T./914/2024

Details of Cases filed earlier with same Police Station,Crime No. & District  
(Subject to further verification by Section from original Records):

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BAILC/123/2024, **Title**-MS X VICTIM CASE CRIME NO. 117/ 2024 vs STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME CIVIL SECTT. LKO  
AND ANOTHER, **Status**-Disposed, **Police St.**-KUREBHAR

**AT 10:15 AM**  
**HON'BLE JUSTICE SUBHASH VIDYARTHI**

**Additional List (From Sr.No. 3001 To Sr.No. 3149)**

**As Fresh**

|      |                |                                      |                                                                                        |                                                                                                    |      |
|------|----------------|--------------------------------------|----------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|------|
| 3001 | NCL,T<br>OP-10 | <b>CRLA/365/2024</b><br>(Pratapgarh) | AJAY KUMAR VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS | DEVESH KUMAR VERMA<br>MOHD. SALMAN<br>SUDHIR KUMAR CHUADHARY<br>VANDANA SINGH<br>RAM CHANDRA VERMA | G.A. |
|------|----------------|--------------------------------------|----------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|------|

**IA No:**IA-1/2024(22022/2024) **IA Nature:**Bail Application

|             |                            |                                                                                                                 |                                                                                                                                                                                  |      |
|-------------|----------------------------|-----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|
| <b>With</b> | CRLA-741-2024<br>Sultanpur | KARM SINGH VERMA @ GORE<br>VS<br>STATE OF U.P THRU. PRIN.<br>SECY. DEPTT. HOME CIVIL<br>SECR. LKO. AND 3 OTHERS | MOHD. SALMAN<br>AKASH DEEP SINGH<br>JAY KRISHNA SHUKLA<br>ASHISH KUMAR YADAV<br>PRATEEK YADAV<br>AMIT TRIPATHI<br>ANAND DUBEY<br>DINESH KUMAR PUSHPAKAR<br>AKHILESH KUMAR PANDEY | G.A. |
|-------------|----------------------------|-----------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------|

**CASES IN WHICH APPELLANTS IN JAIL FOR MORE THAN 3 YEARS UPTO 10 YEARS**

|      |                   |                                      |                                                                     |                                                                                                                |      |
|------|-------------------|--------------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|------|
| 3002 | TOP-<br>10,N<br>W | <b>CRLA/1252/2024</b><br>(Barabanki) | SURESH<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND 3 OTHERS | RAM JANAK YADAV<br>FAROOQ AYOOB<br>RAJA BABU GUPTA<br>AJEET KUMAR<br>INDRA KUMAR YADAV<br>AMBRISH KUMAR PANDEY | G.A. |
|------|-------------------|--------------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|------|

**IA No:**IA-1/2024(60937/2024) **IA Nature:**Bail Application

|      |               |                                       |                                                                                                |                                       |                          |
|------|---------------|---------------------------------------|------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------|
| 3003 | DF,TO<br>P-10 | <b>CRLA/1529/2024</b><br>(Pratapgarh) | SUNIL KUMAR SAROJ<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS | KAMAL KISHOR TIWARI<br>PRAVEEN SHUKLA | SUCHITA TRIPATHI<br>G.A. |
|------|---------------|---------------------------------------|------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------|

**IA No:**IA-1/2024(73591/2024) **IA Nature:**Bail Application

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| 3004 | TOP-<br>10,N<br>W | <b>CRLA/3932/2024</b><br>(Bahraich) | DINESH MALLAH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS | AVINASH KUMAR SRIVASTAVA<br>SHIV PAL SINGH<br>MANOJ KUMARI TIWARI<br>SUMIT KUMAR SRIVASTAVA<br>RAJESH KUMAR AWASTHI | SHAILENDRA KUMAR<br>G.A. |
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**IA No:**IA-1/2024 **IA Nature:**Bail Application

|      |               |                                      |                                                                        |                                                                         |      |
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| 3005 | TOP-<br>10,PO | <b>CRLA/1110/2025</b><br>(Barabanki) | AMIT KUMAR VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | AJAY DEEP VERMA<br>FAROOQ AYOOB<br>GIRISH CHANDRA VERMA<br>ARVIND KUMAR | G.A. |
|------|---------------|--------------------------------------|------------------------------------------------------------------------|-------------------------------------------------------------------------|------|

**IA No:**IA-1/2025(64960/2025) **IA Nature:**Bail Application

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| 3006 | TOP-<br>10,PO | <b>CRLA/2772/2025</b><br>(Pratapgarh) | ARIF @ MOHD. ARIF<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | DHIRAJ CHAURASIYA<br>UMESH CHANDRA | G.A. |
|------|---------------|---------------------------------------|----------------------------------------------------------------------------------------|------------------------------------|------|

**IA No:**IA-1/2025(158098/2025) **IA Nature:**Bail Application

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| 3007 | DF,TO<br>P-10 | <b>CRLP/11937/2025</b><br>(Barabanki) | MOHAMMAD ABBAS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND 2 OTHERS | RAVINDRA PRAKASH OJHA | G.A. |
|------|---------------|---------------------------------------|------------------------------------------------------------------------------------------------|-----------------------|------|

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| 3008 | TOP-<br>10,N<br>W | <b>CRLA/86/2026</b><br>(Gonda) | HARISH SHUKLA @ SHUBHAM<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO. | RAKESH KUMAR SINGH | ARVIND PRATAP SINGH<br>G.A. |
|------|-------------------|--------------------------------|--------------------------------------------------------------------------------------------|--------------------|-----------------------------|

**IA No:**IA-1/2026(4425/2026) **IA Nature:**Bail Application

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| 3009 | TOP-<br>10,PO | <b>CRLA/666/2026</b><br>(Faizabad) | RAJESH<br>VS<br>THE STATE OF U.P. THRU. THE<br>PRIN. SECY. DEPTT. OF HOME<br>LKO. | MOHD SHADAB KHAN<br>UTKARSH<br>SAKSHI SINGH<br>AMIT CHAUDHARY<br>PAWAN KUMAR MISHRA | G.A. |
|------|---------------|------------------------------------|-----------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|------|

**IA No:**IA-1/2026(41127/2026) **IA Nature:**Bail Application

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| 3010 | TOP-<br>10,PO     | <b>CRLA/974/2026</b><br>(Gonda)           | VAIBHAV GUPTA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO AND<br>ANOTHER | ANAND PRATAP SINGH<br>VED PRAKASH PATEL                  | PANKAJ KUMAR SINGH<br><br>G.A. |
| 3011 | TOP-<br>10,N<br>W | <b>CRLA/1583/2026</b><br>(Ambedkar Nagar) | TULSIRAM UPADHYAY<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO.     | VISHAL TRIPATHI<br>SURJEET KUMAR MISHRA<br>RANVEER SINGH | AJEET KUMAR MISHRA<br>G.A.     |

**IA No:**IA-2/2026(93189/2026) **IA Nature:**Bail Application

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| 3012 | TOP-<br>10,PO | <b>CRLA/1651/2026</b><br>(Lucknow) | SHIVRAJ<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND 3 OTHERS | AJMAL KHAN<br>JITENDRA KUMAR TIWARI<br>JAVED KHAN<br>PAWAN KUMAR<br>VINOD KUMAR TIWARI | G.A. |
|------|---------------|------------------------------------|--------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|------|

**IA No:**IA-1/2025(128570/2025) **IA Nature:**Bail Application

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| 3013 | TOP-<br>10,PO     | <b>CRLR/157/2026</b><br>(Barabanki) | VIKRAM SINGH @ JWALA SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS                                                                      | PANKAJ KUMAR<br>SANTOSH KUMAR VERMA<br>SHAKSHI VERMA                         | UTKARSH YADAV<br>SHIVENDRA SINGH<br><br>G.A.            |
| 3014 | TOP-<br>10,PO     | <b>CRLR/294/2026</b><br>(Shravasti) | SHAHRE ALAM (AT THE TIME<br>ABOUT 12 YEARS BUT NOW<br>MAJOR AGED ABOUT 18-3/4<br>YAERS) )<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO AND 4<br>OTHERS | MOHD. TABREZ IQBAL<br>MOHAMMAD FAIZAN<br>FAIZ ALI KHAN<br>MOHD. PARVEZ IQBAL | MAHESH KUMAR<br><br>G.A.                                |
| 3015 | TOP-<br>10,N<br>W | <b>CRLR/430/2026</b><br>(Barabanki) | NIKHIL KUMAR MISHRA<br>VS<br>STATE OF U.P. THRU. SECY.<br>DEPTT. OF HOME LKO. AND 2<br>OTHERS                                                                         | DHANANJAI KUMAR TRIPATHI<br>DEVENDRA VERMA                                   | SHRAVAN KUMAR UPADHYAY<br><br>G.A.                      |
| 3016 | TOP-<br>10,PO     | <b>CRLRD/2/2026</b><br>(Gonda)      | AKASH SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS                                                                                     | AJAY KUMAR PANDEY<br>MAHENDRA PRATAP SINGH                                   | VINAY PRAKASH SINGH<br>AVADHESH KUMAR SINGH<br><br>G.A. |
| 3017 | TOP-<br>10,PO     | <b>CRLRD/141/2026</b><br>(Faizabad) | ASHA DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                                                                        | SURYA NARAYAN UPADHYAY                                                       | G.A.                                                    |

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| 3018 | TOP-<br>10,N<br>W | <b>CRLRD/966/2019</b><br>(Rae Bareli) | ISHWAR DEEN<br>VS<br>STATE OF U.P. AND ANR. | DHARMENDRA KUMAR TRIVEDI<br>PRASHANSA SINGH<br>SHOBHIT KUMAR PANDEY | GOVT. ADVOCATE |
| 3019 | TOP-<br>10,N<br>W | <b>CRLA/1816/2021</b><br>(Sultanpur)  | RAEES CHIKWA<br>VS<br>STATE OF U.P.         | PRASHANSA SINGH<br>VINOD KUMAR PANDEY<br>NARENDRA PRATAP MISHRA     | G.A.           |

**IA No:**IA-1/2021(152666/2021) **IA Nature:**Bail Application

**IA No:**IA-6/2024(115170/2024) **IA Nature:**Bail Application (2nd)

|      |               |                                             |                                                                                                        |                                                                               |                            |
|------|---------------|---------------------------------------------|--------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|----------------------------|
| 3020 | DF,TO<br>P-10 | <b>A482/3236/2022</b><br>(Ghaziabad)<br>CBI | DR.SADHNA TRIPATHI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME CIVIL SECRRTT.<br>LKO. AND ANOTHER | SHARAD PATHAK<br>DEVENDRA KUMAR PATHAK<br>GAURAV SHUKLA<br>PAWAN KUMAR MISHRA | ANURAG KUMAR SINGH<br>G.A. |
|------|---------------|---------------------------------------------|--------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|----------------------------|

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|-------------------------------------------------------------------------|-------------------|-------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|
|                                                                         | <b>With</b>       | A482-2163-2020<br>Ghaziabad               | DR. MRS. NEELIMA SINGH ALLD.<br>NO. 6280/A482/2020<br>VS<br>CENTRAL BUREAU OF<br>INVESTIGATION ANTI<br>CORRUPTION NEW DELHI            | R.P. SINGH<br>AVANISH MISHRA<br>PURNENDU CHAKRAVARTY                                                           | A.S.G.                                                                             |
|                                                                         | <b>With</b>       | A482-2164-2020<br>Ghaziabad               | DR. MRS. CHITRA SINGH AND<br>ANR. ALLD. NO.<br>6271/A482/2020<br>VS<br>CENTRAL BUREAU OF<br>INVESTIGATION ANTI<br>CORRUPTION NEW DELHI | AISHWARYA SAXENA<br>ROHIT KANAUIYA<br>PRANJAL JAIN<br>AVANISH MISHRA<br>PURNENDU CHAKRAVARTY                   | A.S.G.                                                                             |
|                                                                         | <b>With</b>       | A482-2165-2020<br>Ghaziabad               | DR. MRS. C.K. JAISWAL AND<br>ORS. ALLD. NO.<br>6268/A482/2020<br>VS<br>CENTRAL BUREAU OF<br>INVESTIGATION ANTI<br>CORRUPTION NEW DELHI | AISHWARYA SAXENA<br>ROHIT KANAUIYA<br>PRANJAL JAIN<br>AVANISH MISHRA<br>PURNENDU CHAKRAVARTY                   | A.S.G.                                                                             |
| 3021                                                                    | TOP-<br>10,N<br>W | <b>CRLA/1783/2023</b><br>(Sultanpur)      | ROHIT VERMA @ SURAJ VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. , DEPTT. OF HOME LKO.<br>AND ANOTHER                             | MADAN MOHAN PANDEY<br>RAVINDRA SHUKLA                                                                          | SHILPI RAI<br>SUDHAKAR MISHRA<br><br>G.A.                                          |
| <b>IA No:</b> IA-1/2023(282614/2023) <b>IA Nature:</b> Bail Application |                   |                                           |                                                                                                                                        |                                                                                                                |                                                                                    |
| 3022                                                                    | TOP-<br>10,N<br>W | <b>CRLA/1791/2023</b><br>(Ambedkar Nagar) | ASHOK<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                                            | RAKESH KUMAR NAYAK<br>ANIL KUMAR TIWARI                                                                        | SHUBHAM YADAV<br>RAM KRISHNA VERMA<br>ADARSH KUMAR MAURYA<br>ALKA RANI<br><br>G.A. |
| <b>IA No:</b> IA-1/2023(282837/2023) <b>IA Nature:</b> Bail Application |                   |                                           |                                                                                                                                        |                                                                                                                |                                                                                    |
| 3023                                                                    | TOP-<br>10,N<br>W | <b>CRLA/2734/2023</b><br>(Pratapgarh)     | BHOLA NATH VERMA @ BHOLA<br>VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                | ALOK KUMAR TRIPATHI<br>AJAI KUMAR SHUKLA<br>PRIYANSHI VISHWAKARMA<br>RAM SINGH<br>NEERAJ TEWARI                | G.A.                                                                               |
| <b>IA No:</b> IA-1/2023(341815/2023) <b>IA Nature:</b> Bail Application |                   |                                           |                                                                                                                                        |                                                                                                                |                                                                                    |
| 3024                                                                    | TOP-<br>10,N<br>W | <b>CRLA/2976/2023</b><br>(Barabanki)      | BAUVA ALIAS HANSRAJ<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO.                                                             | ANURAG SINGH<br>OM PRAKASH YADAV<br>VINOD KUMAR<br>PRAMENDRA VERMA<br>ARCHANA RAWAT                            | G.A.                                                                               |
| <b>IA No:</b> IA-2/2022(146234/2022) <b>IA Nature:</b> Bail Application |                   |                                           |                                                                                                                                        |                                                                                                                |                                                                                    |
|                                                                         | <b>With</b>       | CRLA-2096-2022<br>Barabanki               | KESHAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO                                                                           | OM PRAKASH YADAV<br>PRAMENDRA VERMA<br>VINOD KUMAR<br>ANURAG SINGH                                             | G.A.                                                                               |
|                                                                         | <b>With</b>       | CRLAD-259-2022<br>Barabanki               | RAJJAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LUCKNOW                                                                       | OM PRAKASH YADAV<br>PRAMENDRA VERMA<br>VINOD KUMAR<br>ANURAG SINGH                                             | G.A.                                                                               |
| 3025                                                                    | TOP-<br>10,N<br>W | <b>CRLA/3010/2023</b><br>(Barabanki)      | SMT. PUSHPA MISHRA AND 3<br>OTHERS<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME DEPTT. LKO AND 3<br>OTHERS                               | AYODHYA PRASAD MISHRA A.P.<br>MISHRA<br>RITURAJ MISHRA<br>AYUSH SHUKLA<br>JAYLAXMI UPADHYAY<br>SHESH RAM VERMA | G.A.                                                                               |
| 3026                                                                    | TOP-<br>10,N<br>W | <b>CRLA/3082/2023</b><br>(Lucknow)        | GAJODHAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME, LKO<br>AND 3 OTHERS                                               | KULDEEP BAJPAI<br>DESHDEEPAK BAJPAI                                                                            | G.A.                                                                               |
| <b>IA No:</b> IA-2/2023(366354/2023) <b>IA Nature:</b> Bail Application |                   |                                           |                                                                                                                                        |                                                                                                                |                                                                                    |
| 3027                                                                    | TOP-<br>10,NW     | <b>CRLA/3334/2023</b><br>(Unnao)          | GHANSHYAM<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO.                                                                           | NEERAJ SINGH                                                                                                   | G.A.                                                                               |

**IA No:**IA-2/2023(361371/2023) **IA Nature:**Bail Application **Disposal Date:**21-11-2023 **Disposal Type:**Allowed/Partly Allowed on merits/Granted

|      |                   |                                     |                                                                                                                                              |                                                                                  |                                                  |
|------|-------------------|-------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|--------------------------------------------------|
|      | <b>With</b>       | CRLA-1075-2023<br>Unnao             | MAIKOO<br>VS<br>STATE OF U.P. THRU. SECY.<br>DEPTT. OF HOME, LKO.                                                                            | CHANDRA MOHAN SINGH<br>MITHLESH SINGH                                            | G.A.                                             |
|      | <b>With</b>       | CRLA-2088-2023<br>Unnao             | NEERAJ @ DEEPU<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                                         | SACHIDA NAND<br>RAVI DINGAR<br>JYOTI RAJPOOT                                     | G.A.                                             |
| 3028 | TOP-<br>10,N<br>W | <b>CRLR/148/2023</b><br>(Lucknow)   | KUMARI AFREEN THRU. HER<br>MATERNAL GRANDFATHER<br>RAHAMAT ALI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO. AND<br>ANOTHER         | RANJANA SRIVASTAVA<br>SUPARNA MISHRA<br>VINAY TRIPATHI<br>SHREYA<br>RATNAKAR RAO | KUNWAR RAVI PRAKASH<br><br>G.A.                  |
| 3029 | TOP-<br>10,N<br>W | <b>CRLR/1045/2023</b><br>(Gonda)    | KM. AADYA SHUKLA THRU. HER<br>MOTHER REETA SHUKLA AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME, LKO. AND<br>ANOTHER | PRADEEP KUMAR SHUKLA<br>SKAND BAJPAI                                             | ALOK KR. MISRA<br><br>G.A.                       |
|      | <b>With</b>       | CRLR-742-2023<br>Gonda              | CHAKRADHAR SHUKLA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME,<br>LKO AND 2 OTHERS                                      | ALOK KR. MISRA                                                                   | SKAND BAJPAI<br><br>PRADEEP KUMAR SHUKLA<br>G.A. |
| 3030 | TOP-<br>10,N<br>W | <b>CRLA/353/2024</b><br>(Sultanpur) | MOHD. SAMEER<br>VS<br>STATE OF U.P THRU. SECY.<br>DEPTT. OF HOME LKO. AND 3<br>OTHERS                                                        | RAVINDRA SHUKLA                                                                  | RAMAKAR SHUKLA<br><br>G.A.                       |

**IA No:**IA-1/2024(21426/2024) **IA Nature:**Bail Application

|      |               |                                 |                                                                                 |                                           |      |
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| 3031 | DF,TO<br>P-10 | <b>CRLA/897/2024</b><br>(Unnao) | KAPIL DEV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS | PRADYUMN SHUKLA<br>SMRITI<br>NEERAJ SINGH | G.A. |
|------|---------------|---------------------------------|---------------------------------------------------------------------------------|-------------------------------------------|------|

**IA No:**IA-1/2024(45720/2024) **IA Nature:**Bail Application

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| 3032 | TOP-<br>10,PO | <b>CRLA/1756/2024</b><br>(Barabanki) | ISHTIYAK<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS | SURESH KUMAR YADAV<br>SURENDRA KUMAR<br>NISHA SRIVASTAVA | G.A. |
|------|---------------|--------------------------------------|--------------------------------------------------------------------------------|----------------------------------------------------------|------|

**IA No:**IA-1/2024(88542/2024) **IA Nature:**Bail Application

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| 3033 | DF,TO<br>P-10 | <b>CRLA/2667/2024</b><br>(Sultanpur) | MOHD. GULAM RASOOL<br>VS<br>STATE OF U.P. TRHU. PRIN.<br>SECY. HOME LKO AND 3<br>OTHERS | PRADEEP KUMAR SHUKLA<br>MOHD. SALMAN<br>P.K. MISHRA | G.A. |
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**IA No:**IA-1/2024(136432/2024) **IA Nature:**Bail Application

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| 3034 | TOP-<br>10,PO | <b>CRLA/2976/2024</b><br>(Pratapgarh) | KARAM SHER AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. CIVIL SECTT. LUCKNOW<br>U.P. | NEERAJ TEWARI<br>TAUQUEER ALAM | G.A. |
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**IA No:**IA-1/2024 **IA Nature:**Bail Application

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| 3035 | TOP-<br>10,PO | <b>CRLA/140/2025</b><br>(Bahraich) | NASEEB AHMAD<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. | ASHISH KUMAR DIXIT<br>AMBRISH KUMAR<br>SHIV PAL SINGH<br>PRABHAT KUMAR MISHRA<br>SAURABH UPADHYAY<br>PARTH UPADHYAY<br>RAJIV KUMAR BAJPAI<br>SUPARNA MISHRA<br>ANUJA BAJPAI | RAM VISHAL TRIPATHI<br>MUKUT BIHARI TRIPATHI<br>G.A. |
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**IA No:**IA-1/2025(5704/2025) **IA Nature:**Bail Application

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| <b>With</b> CRLA-186-2025<br>Bahraich | ASGAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO | AMBRISH KUMAR<br>SHIV PAL SINGH<br>PRABHAT KUMAR MISHRA<br>SAURABH UPADHYAY<br>PARTH UPADHYAY<br>RAJIV KUMAR BAJPAI<br>ANUJA BAJPAI<br>SUPARNA MISHRA<br>ASHISH KUMAR DIXIT | RAM VISHAL TRIPATHI<br>MUKUT BIHARI TRIPATHI<br>G.A. |
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| <b>With</b> CRLA-207-2025<br>Bahraich | RIYAZ AHMAD<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. | AMBRISH KUMAR<br>SHIV PAL SINGH<br>ASHISH RAMAN MISHRA<br>RAJIV KUMAR BAJPAI<br>ANUJA BAJPAI<br>SUPARNA MISHRA<br>ASHISH KUMAR DIXIT | RAM VISHAL TRIPATHI<br>MUKUT BIHARI TRIPATHI<br>G.A. |
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| 3036 TOP-10,LO | <b>CRLA/1096/2025</b><br>(Unnao) | ANKIT NISHAD<br>VS<br>STATE OF U.P THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS | O.P. TIWARI<br>VINAY KUMAR<br><br>PRADYUMN SHUKLA<br><br>G.A. |
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**IA No:**IA-1/2025(64436/2025) **IA Nature:**Bail Application

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| 3037 LAFP, TOP-10 | <b>CRLA/2653/2025</b><br>(Ambedkar Nagar) | MALTI DEVI AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | RAKESH KUMAR PANDEY<br>MANISH KUMAR PANDEY<br><br>MANISH MANI SHARMA<br>G.A. |
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**IA No:**IA-1/2025(151760/2025) **IA Nature:**Bail Application

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| <b>With</b> CRLA-2744-2025<br>Ambedkar Nagar | AGYARAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. | SULTAN HASAN IBRAHIM<br>SYED AHMAD ABBAS ZAIDI<br>ASHISH KUMAR TIWARI<br>ASHOK KUMAR SINGH<br>RAKESH KUMAR PANDEY | G.A. |
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| 3038 LAFP, TOP-10 | <b>CRLA/2924/2025</b><br>(Gonda) | RAKESH AND 3 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | JAI VARDHAN SRIVASTAVA<br><br>YOGESHWAR SHARAN<br>SRIVASTAVA<br><br>G.A. |
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| 3039 DF,TO P-10 | <b>CRLA/3100/2025</b><br>(Lucknow) | SMT. KANTI DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO AND 8<br>OTHERS | ESHAN KUMAR GUPTA<br><br>G.A. |
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| 3040 TOP-10,PO | <b>CRLA/1455/2026</b><br>(Balrampur) | MALIKRAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. | MOHD.MATEEN<br>VIKAS PANDEY<br><br>G.A. |
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**IA No:**IA-2/2025(212068/2025) **IA Nature:**Bail Application

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| <b>With</b> JAPLD-3-2024<br>Balrampur | MALIKRAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LUCKNOW<br>AND ANOTHER | ADIL AZIZ KHAN<br><br>G.A. |
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| 3041 DF,TO P-10 | <b>CRLR/56/2026</b><br>(Lucknow)<br>At 02:15 PM | CHANDAN PATHAK<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>2 OTHERS | IN PERSON<br><br>WALI NAWAZ KHAN<br><br>NADEEM MURTAZA<br>G.A. |
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**As Fresh**

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| 3042 DF | <b>HABC/223/2026</b><br>(Sitapur) | LAXMI DEVI THRU. HER REAL<br>ELDER BROTHER HARESH<br>KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. (HOME) LKO. AND 4<br>OTHERS | AMRENDRA KUMAR<br>SHIV SAGAR<br>NEERAJ KUMAR BAGHEL<br><br>G.A. |
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| 3043                                                                    | PO   | <b>CRLR/1060/2024</b><br>(Lucknow)        | ASHOK KUMAR CHAUDHARY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO AND<br>ANOTHER                     | VIVEK ABHIR                                                       | VISHWAS SHUKLA<br>RAM KUMAR SINGH<br>SIDDHANT KUMAR<br><br>G.A.                        |
| 3044                                                                    | DF   | <b>A227/6391/2025</b><br>(Lucknow)        | PARTHA HALDAR<br>VS<br>SMT. ANITIDA HALDER AND<br>ANOTHER                                                     | PRASHANT AGARWAL<br>ANURAG MAURYA                                 | KASHI RAM<br>PREM CHANDRA CHAUHAN                                                      |
| 3045                                                                    | DF   | <b>CRLA/536/2025</b><br>(Sitapur)         | DINESH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                  | ANIL KUMAR AWASTHI                                                | G.A.                                                                                   |
| <b>IA No:</b> IA-1/2025(27890/2025) <b>IA Nature:</b> Bail Application  |      |                                           |                                                                                                               |                                                                   |                                                                                        |
| 3046                                                                    | PO   | <b>CRLA/1974/2025</b><br>(Bahraich)       | NANKAU<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                           | PAWAN KUMAR SHARMA                                                | G.A.                                                                                   |
| <b>IA No:</b> IA-1/2025(107700/2025) <b>IA Nature:</b> Bail Application |      |                                           |                                                                                                               |                                                                   |                                                                                        |
| 3047                                                                    | PO   | <b>CRLA/2208/2025</b><br>(Lucknow)        | SUNEEL<br>VS<br>STATE OF U.P. THRU. DISTRICT<br>MAGISTRATE DISTT. LKO. AND<br>11 OTHERS                       | KAUSHAL KISHORE                                                   | G.A.                                                                                   |
| 3048                                                                    | PO   | <b>CRLA/2878/2025</b><br>(Bahraich)       | ASLAM @ ASLAM KHA AND 3<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | MANOJ KUMARI TIWARI<br>SUMIT KUMAR SRIVASTAVA                     | ASHISH RAMAN MISHRA<br>G.A.                                                            |
| 3049                                                                    | PO   | <b>CRLA/3078/2025</b><br>(Sitapur)        | ANIL KUMAR AND ANOTHER<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND ANOTHER      | RAM MILAN YADAV<br>OM PRAKASH TRIPATHI TIWARI                     | PRIYAM KUMAR SINGH<br>G.A.                                                             |
| 3050                                                                    | PO   | <b>CRLA/3175/2025</b><br>(Hardoi)         | JAGDISH PRASAD SHUKLA<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND ANOTHER                             | MOHAMMAD IRFAN SIDDIQUI<br>DIVYA TIWARI<br>KAVISH KHAN            | G.A.                                                                                   |
| 3051                                                                    | PO   | <b>CRLA/3906/2025</b><br>(Bahraich)       | SADDAM ALI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                              | MANOJ KUMAR SINGH                                                 | G.A.                                                                                   |
| <b>IA No:</b> IA-1/2025(215670/2025) <b>IA Nature:</b> Bail Application |      |                                           |                                                                                                               |                                                                   |                                                                                        |
| 3052                                                                    | NW   | <b>CRLA/3915/2025</b><br>(Lucknow)        | ASTHA KUMARI GAUTAM<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND ANOTHER                               | SUNIL KUMAR MAURYA<br>VIVEK KUMAR MAURYA                          | PRIYANKA SINGH<br>AKRITI PANDEY<br>ABHILASHA RASTOGI<br>ABHAY PRATAP SINGH<br><br>G.A. |
| 3053                                                                    | PO   | <b>CRLA/4059/2025</b><br>(Faizabad)       | DEEPAK PANDEY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                           | DHIRENDRA KUMAR MISHRA<br>PRAMOD KUMAR SINGH<br>ARUN KUMAR MISHRA | SHOBH NATH PANDEY<br>G.A.                                                              |
| <b>IA No:</b> IA-1/2025(224197/2025) <b>IA Nature:</b> Bail Application |      |                                           |                                                                                                               |                                                                   |                                                                                        |
| 3054                                                                    | NW   | <b>CRLA/4160/2025</b><br>(Balrampur)      | ROSHAN LAL<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO<br>AND 12 OTHERS                    | MANISH VAISH<br>SANAT KUMAR OJHA                                  | G.A.                                                                                   |
| 3055                                                                    | LAFP | <b>CRLA/4161/2025</b><br>(Ambedkar Nagar) | MOHAMMAD MOHSIN @ SONU<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.                        | GHULAM MOHAMMAD KAMIL                                             | G.A.                                                                                   |

**IA No:IA-1/2025(229700/2025) IA Nature:Bail Application**

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| 3056 | NW | <b>CRLR/764/2025</b><br>(Ambedkar Nagar)  | SRIKANT VERMA<br>VS<br>STATE OF U.P. THRU. THE PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                | AWADHESH KUMAR<br>SRIVASTAVA<br>SHOHIT SINGH                  | BHIMBAHADUR SINGH<br><br>G.A.                    |
| 3057 | NW | <b>CRLR/1369/2025</b><br>(Rae Bareli)     | SHALINI JAISWAL<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 4<br>OTHERS                                  | ANAMIKA SINGH                                                 | PRAVEEN KUMAR PANDEY<br>SACHIN VERMA<br><br>G.A. |
| 3058 | NW | <b>CRLR/1375/2025</b><br>(Ambedkar Nagar) | ARVIND TIWARI @ ARVIND<br>TRIPATHI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER         | P.K. MISHRA<br>TARUN MISHRA                                   | AVINASH SINGH<br>ABHINAV GUPTA<br><br>G.A.       |
| 3059 | NW | <b>CRLRD/515/2025</b><br>(Pratapgarh)     | AVADHESH ALIAS AVADHESH<br>KUMAR PRAJAPATI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | PRIYANKA                                                      | <br><br>G.A.                                     |
| 3060 | NW | <b>CRLRD/551/2025</b><br>(Balrampur)      | NAIMUL HAQ KHAN @ RAJU<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND ANOTHER                                     | JHANAK BHAWNANI<br>SADDAM AHAMAD KHAN<br>MOHAMMAD MASOOD RAZA | <br><br>G.A.                                     |
| 3061 | PO | <b>CRLRD/639/2025</b><br>(Gonda)          | KARAN SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. HOME LKO. AND<br>ANOTHER                                | ASHISH MISHRA<br>MOHD. IMRAN KHAN                             | AMITABH BANERJEE<br>BEEBHU BANERJEE<br><br>G.A.  |
| 3062 | NW | <b>CRLA/108/2026</b><br>(Ambedkar Nagar)  | RAM KARAN AND 6 OTHERS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME CIVIL<br>SECTT. LKO.                     | PREM PRAKASH SINGH                                            | <br><br>G.A.                                     |

**IA No:IA-2/2026(5470/2026) IA Nature:Bail Application**

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| 3063 | NW | <b>CRLA/281/2026</b><br>(Shravasti) | MAINUDDIN KHAN AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                | SIKANDAR YADAV<br>VISHNU DEO YADAV    | <br><br>G.A.                                      |
| 3064 | NW | <b>CRLA/475/2026</b><br>(Sultanpur) | SHRAWAN KUMAR TIWARI AND<br>11 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. HOME LKO. AND<br>ANOTHER | JAGANNIWAS MISHRA                     | VIRENDRA SINGH YADAV<br>PIYUSH PATHAK<br><br>G.A. |
| 3065 | NW | <b>CRLA/748/2026</b><br>(Sultanpur) | SARVESH YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                        | VIKAS SINGH<br>MAHENDRA BAHADUR SINGH | SHEO KUMAR VERMA<br><br>G.A.                      |

**IA No:IA-1/2026(45185/2026) IA Nature:Bail Application**

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| 3066 | PO | <b>CRLA/946/2026</b><br>(Gonda) | MOHD. KHALIK @ KHALIK<br>AHMED<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 4<br>OTHERS | UTKARSH MISRA<br>ABHISHEK<br>ANAND DUBEY | <br><br>G.A. |
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**IA No:IA-2/2026(58507/2026) IA Nature:Bail Application**

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| 3067 | NW | <b>CRLA/959/2026</b><br>(Hardoi) | RAVENDRA KUMAR TRIVEDI ALIAS RABENDRA<br>KUMAR TRIVEDI<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT.<br>LKO. AND 2 OTHERS | MANISH BAJPAI | <br><br>G.A. |
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| 3068                                                                   | DF          | <b>CRLA/976/2026</b><br>(Lucknow)     | SHAREEF<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                    | DHEERENDRA KR. AGNIHOTRI                               | G.A.                                           |
| <b>IA No:</b> IA-2/2026(48758/2026) <b>IA Nature:</b> Bail Application |             |                                       |                                                                                                                 |                                                        |                                                |
| 3069                                                                   | PO          | <b>CRLA/1010/2026</b><br>(Hardoi)     | ANAND KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                               | AJEET KUMAR SINGH                                      | G.A.                                           |
| <b>IA No:</b> IA-1/2026(62800/2026) <b>IA Nature:</b> Bail Application |             |                                       |                                                                                                                 |                                                        |                                                |
|                                                                        | <b>With</b> | CRLA-948-2026<br>Hardoi               | RAMRANI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                   | AJEET KUMAR SINGH                                      | G.A.                                           |
| 3070                                                                   | DF          | <b>CRLA/1065/2026</b><br>(Bahraich)   | RAM NIVAS AND 3 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.AND<br>ANOTHER               | SHAILENDRA KUMAR                                       | SANDEEP SINGH<br><br>G.A.                      |
| 3071                                                                   | PO          | <b>CRLA/1154/2026</b><br>(Rae Bareli) | SUNIL KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                | SAURABH SRIVASTAVA                                     | G.A.                                           |
| <b>IA No:</b> IA-2/2026(71252/2026) <b>IA Nature:</b> Bail Application |             |                                       |                                                                                                                 |                                                        |                                                |
| 3072                                                                   | PO          | <b>CRLA/1189/2026</b><br>(Hardoi)     | SAROJANI DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 7<br>OTHERS                             | AWADHESH KUMAR PAL                                     | SWATANTRA LATA YADAV<br>RAKESH PAL<br><br>G.A. |
| 3073                                                                   | PO          | <b>CRLA/1226/2026</b><br>(Lucknow)    | RAM KISHORE RATHORE<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                       | VINOD KUMAR TIWARI                                     | ARVIND PRATAP SINGH<br>G.A.                    |
| <b>IA No:</b> IA-1/2026(75697/2026) <b>IA Nature:</b> Bail Application |             |                                       |                                                                                                                 |                                                        |                                                |
| 3074                                                                   | PO          | <b>CRLA/1248/2026</b><br>(Pratapgarh) | AJAY KUMAR YADAV ( IN FIR<br>AJAY YADAV)<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME DEPTT. LKO. AND 3<br>OHTERS | ANAMIKA SINGH<br>PARITOSH SHUKLA                       | G.A.                                           |
| 3075                                                                   | PO          | <b>CRLA/1333/2026</b><br>(Sultanpur)  | GUDDU<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND 5 OTHERS                     | SHIV SHARAN SINGH                                      | GYANENDRA MISHRA<br><br>G.A.                   |
| 3076                                                                   | PO          | <b>CRLA/1342/2026</b><br>(Gonda)      | JITENDRA YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>6 OTHERS                     | MOHSIN IQBAL<br>SHAKEEL AHMAD<br>SYED SHABIH HAIDER    | RAJEEV KUMAR MISHRA<br>RUDRA<br><br>G.A.       |
| 3077                                                                   | DF          | <b>CRLA/1397/2026</b><br>(Lucknow)    | PADAM RAJ SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO                                     | AVINASH KUMAR SRIVASTAVA<br>RAKESH KUMAR SINGH         | G.A.                                           |
| 3078                                                                   | DF          | <b>CRLA/1399/2026</b><br>(Barabanki)  | SACHIN @ SHIBBU<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                           | SUDHIR KUMAR                                           | MAHESH KUMAR<br>G.A.                           |
| <b>IA No:</b> IA-1/2026(86537/2026) <b>IA Nature:</b> Bail Application |             |                                       |                                                                                                                 |                                                        |                                                |
| 3079                                                                   | PO          | <b>CRLA/1406/2026</b><br>(Sultanpur)  | RAVI @ RAVI UPADHYAY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                | KAPIL MISHRA<br>VIJAYENDR PANDEY<br>RAJESH KUMAR MISRA | DEEPAK KUMAR<br><br>G.A.                       |

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| 3080                                                                    | DF                  | <b>CRLA/1421/2026</b><br>(Shravasti)          | SAVITRI DEVI<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND 3 OTHERS                                                    | SUNIL KUMAR MAURYA<br>VIVEK KUMAR MAURYA                                                 | RUBY MAURYA<br>RAM PRASAD DWIVEDI<br><br>G.A. |
| 3081                                                                    | PO                  | <b>CRLA/1434/2026</b><br>(Sultanpur)          | SATYAWATI AND 2 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. (HOME) LKO. AND<br>ANOTHER                                | VINOD KUMAR YADAV<br>ANKIT KUMAR YADAV                                                   | G.A.                                          |
| 3082                                                                    | DF,AD<br>IN-<br>LCR | <b>CRLA/1451/2026</b><br>(Sultanpur)          | SUSHIL YADAV @ SUSHEEL<br>KUMAR YADAV AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO AND 4<br>OTHERS       | SURESH KUMAR YADAV<br>POONAM                                                             | G.A.                                          |
| <b>IA No:</b> IA-1/2026(90446/2026) <b>IA Nature:</b> Bail Application  |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3083                                                                    | PO                  | <b>CRLA/1452/2026</b><br>(Sitapur)            | NARENDRA SINGH AND 3<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                          | RAM KEWAL TRIPATHI                                                                       | G.A.                                          |
| 3084                                                                    | PO                  | <b>CRLA/1459/2026</b><br>(Sitapur)            | AYUSH SINGH (MINOR) THRU.<br>HIS FATHER NARENDRA SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS | RAM KEWAL TRIPATHI                                                                       | G.A.                                          |
| 3085                                                                    | PO                  | <b>CRLA/1477/2026</b><br>(Barabanki)          | VIRENDRA GUPTA @ VIRENDRA<br>KUMAR GUPTA AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER    | ANIL KUMAR SINGH                                                                         | G.A.                                          |
| 3086                                                                    | PO                  | <b>CRLA/1514/2026</b><br>(Ambedkar Nagar)     | SANTOSH<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND 3 OTHERS                                | ANIL KUMAR YADAV<br>DIWAKAR SINGH KAUSHIK                                                | G.A.                                          |
| <b>IA No:</b> IA-1/2026(95687/2026) <b>IA Nature:</b> Bail Application  |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3087                                                                    | PO                  | <b>CRLA/1590/2026</b><br>(Lucknow)            | VIKRAM SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.                                                    | VIKAS CHANDRA DWIVEDI<br>HEMANT KUMAR PANDEY<br>AMAAN AHMAD<br>OSAMA SYED<br>RIYAZ AHMAD | G.A.                                          |
| <b>IA No:</b> IA-1/2026(101545/2026) <b>IA Nature:</b> Bail Application |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3088                                                                    | PO                  | <b>CRLA/1593/2026</b><br>(Lucknow)            | VIKRAM SINGH<br>VS<br>STATE OF U.P THRU. PRIN.<br>SECY , HOME DEPTT. LKO                                                     | VIKAS CHANDRA DWIVEDI<br>AMAAN AHMAD<br>OSAMA SYED<br>HEMANT KUMAR PANDEY<br>RIYAZ AHMAD | G.A.                                          |
| <b>IA No:</b> IA-1/2026(101664/2026) <b>IA Nature:</b> Bail Application |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3089                                                                    | DF                  | <b>CRLA/1606/2026</b><br>(Lakhimpur Kheri)    | PRAMOD SINGH AND ANOTHER<br>VS<br>STATE OF U.P.                                                                              | RUDRA PRATAP SINGH                                                                       | AMIT KUMAR AWASTHI<br>G.A.                    |
| <b>IA No:</b> IA-1/2026(102804/2026) <b>IA Nature:</b> Bail Application |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3090                                                                    | PO                  | <b>CRLAD/137/2026</b><br>(Lucknow)            | VIJAY YADAV<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME SECY. LUCKNOW                                                         | MANOJ KUMAR                                                                              | G.A.                                          |
| <b>IA No:</b> IA-2/2026(82381/2026) <b>IA Nature:</b> Bail Application  |                     |                                               |                                                                                                                              |                                                                                          |                                               |
| 3091                                                                    | PO                  | <b>CRLP/2466/2026</b><br>(Amethi (csm Nagar)) | RAJENDRA BHARTI @<br>RAJENDRA KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. HOME LKO. AND<br>3 OTHERS             | ASHISH KUMAR                                                                             | G.A.                                          |

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| 3092 | PO   | <b>CRLR/191/2026</b><br>(Rae Bareli)      | PRAVEEN KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                          | AMBICA TRIPATHI<br>SAVITRI ARYA                                          | SUDHEER KUMAR MISHRA<br><br>G.A.                                        |
| 3093 | PO   | <b>CRLR/381/2026</b><br>(Sultanpur)       | AJAY KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                            | NARENDRA PRATAP MISHRA                                                   | RAMAKAR SHUKLA<br><br>G.A.                                              |
| 3094 | PO   | <b>CRLR/477/2026</b><br>(Sultanpur)       | ARVIND KUMAR SHUKLA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                           | UMESH CHANDRA TRIPATHI<br>SHAMBHUNATH MISHRA                             | G.A.                                                                    |
| 3095 | PO   | <b>CRLR/501/2026</b><br>(Lucknow)         | ABBAS ZAHEER<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME DEPTT. LKO. AND 2<br>OTHERS                                | ANURAG MISRA                                                             | G.A.                                                                    |
| 3096 | PO   | <b>CRLR/544/2026</b><br>(Lucknow)         | SMT. RASHMI GAUTAM AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER             | ANIL KUMAR TIWARI<br>UJJAWAL TEWARI<br>AYUSH MISHRA                      | RAJESH KUMAR MISRA<br>LALIT MOHAN JOSHI<br><br>G.A.                     |
|      | With | CRLR-302-2026<br>Lucknow                  | DEVENDRA KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS                               | RAJESH KUMAR MISRA<br>LALIT MOHAN JOSHI                                  | UJJAWAL TEWARI<br>ANIL KUMAR TIWARI<br><br>G.A.                         |
| 3097 | PO   | <b>CRLR/546/2026</b><br>(Faizabad)        | POOJA GUPTA @ POOJA<br>KASHAUDHAN AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER | KAUSHALENDRA K. TRIPATHI<br>VAIBHAV KUMAR                                | RAMA NIWAS PATHAK<br><br>G.A.                                           |
| 3098 | PO   | <b>CRLR/549/2026</b><br>(Lucknow)         | RICHA MISHRA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND ANOTHER                  | SATYARTH MISHRA<br>ALOK KR. MISRA                                        | G.A.                                                                    |
| 3099 | DF   | <b>CRLR/576/2026</b><br>(Lucknow)         | ARJUN KUMAR<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND ANOTHER                   | GOVIND PRASAD TRIPATHI<br>BRIJESH MISRA                                  | G.A.                                                                    |
| 3100 | DF   | <b>CRLR/582/2026</b><br>(Unnao)           | SRAJAN SHARMA @ ANKUR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                         | RAKESH PRATAP SINGH<br>RAMA SHANKER                                      | PRADYUMN SHUKLA<br><br>G.A.                                             |
| 3101 | PO   | <b>CRLR/595/2026</b><br>(Lucknow)         | MANSI GUPTA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND ANOTHER                      | DR. SHIPRA TRIPATHI<br>MAHAK SAHU<br>AJEET KUMAR YADAV<br>SALONI MAHAWAR | DEVENDRA KUMAR RAI<br>RAM KUMAR SINGH<br>VISHWAS SHUKLA<br><br>G.A.     |
| 3102 | DF   | <b>CRLR/597/2026</b><br>(Lakhimpur Kheri) | ARVIND KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                  | IQBAL ALI                                                                | G.A.                                                                    |
| 3103 | PO   | <b>CRLR/637/2026</b><br>(Rae Bareli)      | HEERA LAL<br>VS<br>SMT. MANJU @ NANKI AND 2<br>OTHERS                                                              | SHITLA PRASAD TRIPATHI<br>SHIVANI SONI                                   | NARSINGH BAHADUR SINGH<br>MUKESH KUMAR<br><br>G.A.<br>SHRIKANT TRIPATHI |

|      |       |                                          |                                                                                                                   |                                                           |                     |
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| 3104 | PO    | <b>CRLR/642/2026</b><br>(Ambedkar Nagar) | PANKAJ<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND ANOTHER                          | PREM PRAKASH SINGH                                        | G.A.                |
| 3105 | PO    | <b>CRLRD/175/2026</b><br>(Gonda)         | SMT. ARADHANA @ ARADHANA<br>SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER     | SANTOSH KUMAR RAMAKANT<br>UPADHYAY<br>SAURABH GAUTAM      | G.A.                |
| 3106 | DF    | <b>CRLRD/176/2026</b><br>(Balrampur)     | RESHMA KHATOON<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF LAW<br>AND JUSTICE LKO. AND<br>ANOTHER | MOHD. WARIS FAROOQUI                                      | IQBAL AHMAD<br>G.A. |
| 3107 | PO    | <b>CRLRD/177/2026</b><br>(Gonda)         | JAGATRAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. HOME CIVIL<br>SECTT. LKO. AND ANOTHER                 | HIMANSHU TIWARI<br>VEDIKA DWIVEDI                         | G.A.                |
| 3108 | PO    | <b>CRLRD/178/2026</b><br>(Sultanpur)     | SARITA VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                          | SHAILESH KUMAR PATHAK<br>ASHUTOSH TIWARI<br>ANJU TRIPATHI | G.A.                |
| 3109 | PO    | <b>CRLRD/187/2026</b><br>(Sitapur)       | SHAILENDR KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                              | KAPIL KUMAR SRIVASTAVA<br>RAJAT RAJ NARAYAN BAJPAI        | G.A.                |
| 3110 | DF    | <b>CRLRD/211/2026</b><br>(Sitapur)       | DEEPU GAUTAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER                       | DEEPAK KUMAR                                              | G.A.                |
| 3111 | DF,IN | <b>CRLRD/214/2026</b><br>(Sultanpur)     | RAKESH KUMAR SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS                          | DIWAKAR PRATAP PANDEY<br>RAKESH KUMAR SHUKLA              | G.A.                |
| 3112 | PO    | <b>CRLRD/217/2026</b><br>(Pratapgarh)    | NAVEEN SRIVASTAVA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                     | GAURAV SHUKLA<br>DEEPA TIWARI                             | G.A.                |
| 3113 | PO    | <b>JAPL/32/2026</b><br>(Balrampur)       | RAJAN YADAV<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO                                            | RAJAT GANGWAR                                             | G.A.                |

**IA No:**IA-2/2026(45863/2026) **IA Nature:**Bail Application

|      |    |                                      |                                               |                                                  |                |
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| 3114 | DF | <b>CRLA/173/2012</b><br>(Pratapgarh) | BUGGA @ JAYENDRA MISRA<br>VS<br>STATE OF U.P. | DINESH MISRA<br>SACHIN TIWARI<br>MANOJ KR. GUPTA | GOVT. ADVOCATE |
|------|----|--------------------------------------|-----------------------------------------------|--------------------------------------------------|----------------|

**IA No:**IA-1/2012(11791/2012) **IA Nature:**Bail Application **Disposal Date:**20-07-2012 **Disposal Type:**Disposed off/Decided on merits

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| 3115 | DF | <b>CRLA/174/2012</b><br>(Shravasti) | RAM CHHABILEY<br>VS<br>STATE OF U.P. | PAWAN KUMAR MISHRA<br>RANJEET PRATAP SINGH<br>DILIP KUMAR CHAUDHARY | GOVT. ADVOCATE |
| 3116 | DF | <b>CRLA/178/2012</b><br>(Sultanpur) | SARDAR ALI<br>VS<br>STATE OF U.P.    | ADTIYA NARAYAN<br>NAVED ALI<br>SANDEEP YADAV                        | GOVT. ADVOCATE |

**IA No:**IA-1/2012(11857/2012) **IA Nature:**Bail Application **Disposal Date:**28-02-2012 **Disposal Type:**Dismiss other than merit(DD/Non Prosec./Abated)

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| 3117 | DF | <b>CRLA/180/2012</b><br>(Sultanpur) | GUDDU AND ANOTHER<br>VS<br>STATE OF U.P. | VYAS NARAYAN SHUKLA<br>ARVIND KUMAR SRIVASTAVA<br>NAGENDRA MOHAN | GOVT. ADVOCATE |
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**IA No:**IA-1/2012(11866/2012) **IA Nature:**Bail Application **Disposal Date:**10-05-2012 **Disposal Type:**Dismiss other than merit(DD/Non Prosec./Abated)

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|-------------|----------------------------|--------------------------------------------|----------------------------------------------|----------------|
| <b>With</b> | CRLA-150-2012<br>Sultanpur | ROSHAN ALI AND ORS.<br>VS<br>STATE OF U.P. | ARVIND KUMAR SRIVASTAVA<br>BRIJESH KR. YADAV | GOVT. ADVOCATE |
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| 3118 | DF | <b>CRLA/181/2012</b><br>(Hardoi) | CHANDRA KISHORE AND<br>ANOTHER<br>VS<br>STATE OF U.P. | ALOK KUMAR SRIVASTAVA<br>VIJAY KUMAR<br>AJAY KUMAR TRIPATHI | GOVT. ADVOCATE |
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**IA No:**IA-1/2012(11867/2012) **IA Nature:**Bail Application **Disposal Date:**03-02-2012 **Disposal Type:**Disposed off/Decided on merits

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| 3119 | DF | <b>CRLA/642/2012</b><br>(Barabanki) | OM PRAKASH SONI<br>VS<br>STATE OF U.P. | R.P. MISRA<br>AMRIT KUMAR TIWARI | GOVT. ADVOCATE |
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**IA No:**IA-1/2012(38069/2012) **IA Nature:**Bail Application **Disposal Date:**17-05-2012 **Disposal Type:**Dismiss other than merit(DD/Non Prosec./Abated)

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| 3120 | DF | <b>CRLA/1299/2012</b><br>(Lucknow) | PUTTI LAL<br>VS<br>STATE OF U.P. | MUKUL RAKESH<br>KUNWAR SUSHANT PRAKASH | GOVT. ADVOCATE |
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**IA No:**IA-1/2012(83146/2012) **IA Nature:**Bail Application **Disposal Date:**21-09-2012 **Disposal Type:**Allowed/Partly Allowed on merits/Granted

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| 3121 | DF,PA | <b>CRLA/1687/2012</b><br>(Lucknow) | THAKUR PRASAD AND<br>ANOTHER<br>VS<br>STATE OF U.P. | SUSHIL MISRA | GOVT. ADVOCATE |
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**IA No:**IA-1/2012(105571/2012) **IA Nature:**Bail Application **Disposal Date:**04-12-2012 **Disposal Type:**Allowed/Partly Allowed on merits/Granted

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| 3122 | DF,PA | <b>CRLA/9/2013</b><br>(Barabanki) | PHOOL CHANDRA<br>VS<br>STATE OF U.P. | FAROOQ AYOOB | GOVT. ADVOCATE |
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**IA No:**IA-1/2013(284/2013) **IA Nature:**Bail Application **Disposal Date:**14-02-2013 **Disposal Type:**Allowed/Partly Allowed on merits/Granted

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| 3123 | DF | <b>CRLR/122/2016</b><br>(Faizabad) | TAUFIQUE AHMAD<br>VS<br>STATE OF U.P. AND ANOTHER | ABDUL RAFEY SIDDIQUI<br>HARISH CHANDRA<br>REHAN AHMAD SIDDIQUI | FIROZ AHMAD KHAN<br>GOVT. ADVOCATE |
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| 3124 | MO | <b>CRLR/1167/2017</b><br>(Sitapur) | ARUN KUMAR MISHRA<br>VS<br>STATE OF U.P. AND ANR. | SURESH CHANDRA VERMA<br>USHA TRIPATHI<br>INDU PRAKASH SINGH | ZIYA AHMAD<br>ANUPAM SINGH<br>RAKESH KUMAR MISHRA<br>DESH DEEPAK SINGH<br>PRATAP SINGH MEHRA<br>GOVT. ADVOCATE |
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| 3125 | DF | <b>CRLR/1423/2018</b><br>(Sultanpur) | SMT.REENA<br>VS<br>STATE OF U.P. AND ANR. | PRABHAKAR NATH MISHRA | SHYAM BAHADUR<br>GOVT. ADVOCATE |
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| 3126 | DF | <b>A227/2108/2022</b><br>(Faizabad) | JAI KUMAR<br>VS<br>STATE OF U.P. THRU.<br>COLLECTOR AYODHYA AND<br>ANOTHER | ABHISHEK PANDEY | RADHEY SHYAM TIWARI<br>G.A. |
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| 3127 | DF | <b>CRLR/786/2022</b><br>(Bahraich) | TAKRIR @ TAKRIR KHAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO. AND 4<br>OTHERS | ARUN KUMAR TEWARI | PRATIBHA MAURYA<br>SUMIT CHAUHAN<br><br>G.A. |
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| 3128 | DF | <b>JAPL/21/2022</b><br><b>CRLAD/128/2021</b><br><br>(Bahraich)<br>AT 2:15 PM | MANOJ SONI<br>VS<br>STATE OF U.P. | JAIL APPEAL<br>VIPUL TRIPATHI<br>RAJESH KUMAR SHARMA<br>SANDEEP SINGH<br>SMT. RANAJANA SRIVASTAVA( | G.A. |
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**IA No:**IA-7/2024(94495/2024) **IA Nature:**Bail Application

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| 3129 | TU | <b>BAILC/117/2023</b><br>(Hardoi) | HEERA LAL<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME LKO.<br>AND ANOTHER | NISHANT SRIVASTAVA<br>VIVEK KUMAR SINGH | NEERAJ TRIVEDI<br><br>G.A. |
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|                                                                         |      | <b>With</b> (BAIL-9452-2022)<br>Hardoi<br><b>Case Decided on</b><br><b>28/03/2023</b> | VIMAL TRIVEDI S/O KRISHAN<br>KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                    | NEERAJ TRIVEDI<br>AMIT KUMAR                                                                                   | G.A.                                                    |
| 3130                                                                    | DF   | <b>CRLA/2859/2023</b><br>(Barabanki)                                                  | RAJ KISHOR GAUTAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO.                                    | DHARMENDRA KUMAR<br>PRACHI ARYA<br>ESHAN GARG<br>SANJAY KUMAR VERMA<br>RAM TIRATH VERMA<br>SHIV PRAKASH MISHRA | G.A.                                                    |
| <b>IA No:</b> IA-1/2023(351830/2023) <b>IA Nature:</b> Bail Application |      |                                                                                       |                                                                                                             |                                                                                                                |                                                         |
| 3131                                                                    | LAFP | <b>CRLA/349/2024</b><br>(Unnao)                                                       | SUBHASH SONI<br>VS<br>STATE OF U.P THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND ANOTHER            | GULAM MUSTAFA                                                                                                  | G.A.                                                    |
| <b>IA No:</b> IA-1/2024(21237/2024) <b>IA Nature:</b> Bail Application  |      |                                                                                       |                                                                                                             |                                                                                                                |                                                         |
| 3132                                                                    | DF   | <b>CRLR/404/2024</b><br>(Unnao)                                                       | NAGENDRA SINGH<br>VS<br>STATE OF U.P. THRU. SECY.<br>DEPTT. OF HOME LKO. AND<br>ANOTHER                     | HARENDRA PRATAP SINGH                                                                                          | KRISHNA MOHAN MISHRA<br>SMT.ARADHANA SHUKLA<br><br>G.A. |
| 3133                                                                    | MO   | <b>CRLR/1347/2024</b><br>(Barabanki)                                                  | MOHAMMAD AKRAM<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND 2<br>OTHERS                  | RAM MOHAN MISHRA                                                                                               | BAJHUL QUAMAR SIDDIQUI<br><br>G.A.                      |
| 3134                                                                    | MO   | <b>JAPLD/43/2024</b><br>(Lucknow)                                                     | HANEEF @ LAMBU<br>VS<br>STATE OF U.P. THRU. ITS SECY.<br>HOME DEPTT. LKO.                                   | PAWAN KUMAR MISRA<br>VIJAY PRAKASH CHAURASIA<br>UJJWAL PANDEY                                                  | G.A.                                                    |
| <b>IA No:</b> IA-1/2024(51533/2024) <b>IA Nature:</b> Bail Application  |      |                                                                                       |                                                                                                             |                                                                                                                |                                                         |
| 3135                                                                    | LAFP | <b>CRLA/1141/2025</b><br>(Rae Bareli)                                                 | RAM SHANKAR KHATIK<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME AND 4 OTHERS                            | ARUN KUMAR SINGH<br>VINITA SINGH                                                                               | CHANDRA BHANU SINGH<br><br>G.A.                         |
| 3136                                                                    | DF   | <b>CRLA/1895/2025</b><br>(Lucknow)                                                    | DINESH KUMAR RAWAT<br>VS<br>STATE OF U.P. THRU. ADDL.<br>PRIN. SECY. HOME LKO.                              | ATUL KUMAR<br>TUSHAR GAUR<br>LALLA CHAUHAN<br>VINOD KUMAR TIWARI                                               | G.A.                                                    |
| <b>IA No:</b> IA-1/2025(105890/2025) <b>IA Nature:</b> Bail Application |      |                                                                                       |                                                                                                             |                                                                                                                |                                                         |
| 3137                                                                    | LAFP | <b>CRLR/200/2025</b><br>(Lucknow)                                                     | ANURAG TIWARI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER                | JAY KUMAR SONI<br>NEVEDITA GUPTA                                                                               | G.A.                                                    |
| 3138                                                                    | LAFP | <b>CRLA/208/2026</b><br>(Lucknow)                                                     | MANISH KUMAR KANOJIA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND 7 OTHERS        | VIJAY PRAKASH CHAURASIA                                                                                        | MOHD. SALMAN<br><br>G.A.                                |
| 3139                                                                    | LAFP | <b>CRLA/526/2026</b><br>(Hardoi)                                                      | DILEEP @ AJAY<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO.                      | ANIL KUMAR YADAV<br>NILESH KUMAR RAO<br>DEVANSH SINGH CHAUHAN<br>ARUNENDRA NATH MISHRA                         | G.A.                                                    |
| <b>IA No:</b> IA-1/2025(30899/2025) <b>IA Nature:</b> Bail Application  |      |                                                                                       |                                                                                                             |                                                                                                                |                                                         |
| 3140                                                                    | DF   | <b>CRLA/890/2026</b><br>(Shravasti)                                                   | HARENDRA PRASAD AND 2<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. HOME LKO. AND<br>ANOTHER | ARVIND KUMAR TIWARI                                                                                            | G.A.                                                    |
| 3141                                                                    | DF   | <b>CRLA/1417/2026</b><br>(Ambedkar Nagar)                                             | RAM SUFAL<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER                       | NIJAM AHAMAD                                                                                                   | G.A.                                                    |

**IA No:**IA-1/2026(88122/2026) **IA Nature:**Bail Application

|      |              |                                    |                                                                                                          |                                                                                                         |      |
|------|--------------|------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|------|
|      | <b>With</b>  | CRLA-1416-2026<br>Ambedkar Nagar   | MAHENDRA KUMAR AND 3<br>OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME AND<br>ANOTHER | NIJAM AHAMAD                                                                                            | G.A. |
| 3142 | DF,AD<br>NIN | <b>CRLA/1581/2026</b><br>(Sitapur) | SARVESH KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                      | NADEEM MURTAZA<br>SHASHANK CHANDRA<br>NAGENDRA PRATAP S<br>CHAUHAN<br>AKANKSHA BAJPAYEE<br>GOURAV SINGH | G.A. |

**IA No:**IA-1/2026(89911/2026) **IA Nature:**Bail Application

|      |    |                                           |                                                                                                     |                                              |                                           |
|------|----|-------------------------------------------|-----------------------------------------------------------------------------------------------------|----------------------------------------------|-------------------------------------------|
| 3143 | DF | <b>CRLR/296/2026</b><br>(Lakhimpur Kheri) | JULLY GUPTA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER             | KAUSHAL KISHORE TEWARI<br>SHAKTI             | ALOK KUMAR SINGH<br><br>G.A.              |
| 3144 | DF | <b>CRLR/355/2026</b><br>(Ambedkar Nagar)  | SUYASH KUMAR MISHRA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. REVENUE DEPTT. LKO.<br>AND 4 OTHERS | KRISHNA RAM YADAV<br>MONU                    | SANJAY KUMAR<br>ADITYA TIWARI<br><br>G.A. |
| 3145 | ED | <b>CRLR/633/2026</b><br>(Lucknow)         | SUSHIL KUMAR MISHRA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER     | JAGJEET SINGH<br>DEVENDRA<br>ANJU SRIVASTAVA | G.A.                                      |
| 3146 | ED | <b>CRLR/640/2026</b><br>(Barabanki)       | VIKAS CHANDRA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER           | HARISH CHANDRA                               | G.A.                                      |

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**Application for Orders**

|      |    |                                                                                                                                     |                                                                                                                |                                         |                          |
|------|----|-------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------|
| 3147 | DF | <b>4/2026</b><br>(15283/2026)<br>(Condonation of Delay)<br>in case<br>CRLP-5164-2024<br><b>Case Decided on</b><br><b>16/10/2025</b> | SMT. SUNITA DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. CIVIL<br>SECTT. LKO AND 6 OTHERS      | NIYAJ AHMAD                             | G.A.                     |
| 3148 | DF | <b>5/2026</b><br>(15287/2026)<br>(Recall of Order)<br>in case<br>CRLP-5164-2024<br><b>Case Decided on</b><br><b>16/10/2025</b>      | SMT. SUNITA DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. CIVIL<br>SECTT. LKO AND 6 OTHERS      | NIYAJ AHMAD                             | G.A.                     |
| 3149 | WC | <b>2/2026</b><br>(104918/2026)<br>(Stay Vacation)<br>in case<br>CRLA-1031-2026                                                      | MALIKRAM @ SALIKRAM AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER | PANKAJ KUMAR SINGH<br>VIJAY LAXMI SINGH | PANKAJ VERMA<br><br>G.A. |

**AT 10:15 AM**  
**HON'BLE JUSTICE SUBHASH VIDYARTHI**

**Daily IA List (From Sr.No. 8001 To Sr.No. 8103)**

|      |                                                                                                                                  |                                                                                                                                           |                                                                                |                                                                                                           |
|------|----------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------|
| 8001 | <b>3/2026</b><br>(124923/2026)<br>(Amendment)<br>in case<br>HABC-228-2026                                                        | ARIHANT YADAV THRU. HIS<br>FATHER SHRI RANJEET KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>U.P. AND 6 OTHERS | SHAILENDRA SINGH<br>POONAM SINGH                                               | RENOO KUMARI<br><br>PRADEEP KUMAR<br>G.A.                                                                 |
| 8002 | <b>4/2026</b><br>(125888/2026)<br>(Extension of time)<br>in case<br>CRLA-523-2011<br><b>Case Decided on</b><br><b>07/05/2026</b> | SUKH LAL<br>VS<br>STATE OF U.P.                                                                                                           | ALOK KUMAR SRIVASTAVA<br>RAJESH KUMAR SHARMA<br>APOORV SRIVASTAVA              | G.A.                                                                                                      |
| 8003 | <b>3/2026</b><br>(125887/2026)<br>(Extension of time)<br>in case<br>CRLA-602-2011<br><b>Case Decided on</b><br><b>07/05/2026</b> | LALLU<br>VS<br>STATE OF U.P.                                                                                                              | ALOK KUMAR SRIVASTAVA<br>RAJESH KUMAR SHARMA<br>APOORV SRIVASTAVA              | GOVT. ADVOCATE                                                                                            |
| 8004 | <b>3/2026</b><br>(125885/2026)<br>(Extension of time)<br>in case<br>CRLA-747-2011<br><b>Case Decided on</b><br><b>07/05/2026</b> | VINOD AND ANOTHER<br>VS<br>STATE OF U.P.                                                                                                  | RAM CHANDRA DWIVEDI<br>HAIDER KHAN<br>APOORV SRIVASTAVA                        | GOVT. ADVOCATE                                                                                            |
| 8005 | <b>3/2026</b><br>(125400/2026)<br>(Disposal Application)<br>in case<br>CRLA-450-2012                                             | DAYA SHANKAR TIWARI AND<br>ORS.<br>VS<br>THE STATE OF U.P                                                                                 | K.P PANDEY<br>SACHIN TIWARI<br>G.C VERMA                                       | BHUPENDRA NATH TRIPATHI<br><br>GOVT. ADVOCATE                                                             |
| 8006 | <b>2/2026</b><br>(125493/2026)<br>(Listing Application)<br>in case<br>CRLA-1264-2012                                             | RAM KISHORE @ KALLU AND<br>ANOTHER<br>VS<br>STATE OF U.P.                                                                                 | P.K. SINGH BISEN                                                               | GOVT. ADVOCATE                                                                                            |
| 8007 | <b>2/2026</b><br>(125634/2026)<br>(Recall of Order)<br>in case<br>CRLA-301-2013                                                  | BHAIYA LAL RAIDAS<br>VS<br>STATE OF U.P.                                                                                                  | ARUN KUMAR SINGH PARIHAR                                                       | PRAMOD KUMAR YADAV<br><br>GOVT. ADVOCATE                                                                  |
| 8008 | <b>10/2026</b><br>(124134/2026)<br>(Miscellaneous)<br>in case<br>CRLA-743-2014 <b>CBI</b>                                        | RAM AWADH SINGH YADAV<br>VS<br>THE STATE OF U.P. THRU.<br>SUPERINTENDENT OF POLICE<br>CENTRAL BU                                          | PURNENDU CHAKRAVARTY<br>PRANJAL JAIN<br>NADEEM MURTAZA                         | KAILASH CHANDRA<br>ANURAG KUMAR SINGH<br><br>BIRESHWAR NATH                                               |
| 8009 | <b>15/2026</b><br>(124136/2026)<br>(Listing Application)<br>in case<br>CRLR-73-2015                                              | ANUPAM MISHRA<br>VS<br>VINEETA MISHRA AND<br>ANOTHER                                                                                      | SHIVAM SHARMA<br>RAKESH KUMAR                                                  | OM CHANDRA SAHU<br>SAKSHAM AGARWAL<br><br>RAKESH KUMAR AGARWAL                                            |
| 8010 | <b>11/2026</b><br>(125771/2026)<br>(Listing Application)<br>in case<br>CRLA-973-2017                                             | VINOD KUMAR YADAV<br>VS<br>STATE OF U.P.                                                                                                  | P.K. SINGH BISEN<br>SUMIT KUMAR SRIVASTAVA                                     | VIKAS SINGH<br><br>GOVT. ADVOCATE                                                                         |
| 8011 | <b>12/2026</b><br>(124386/2026)<br>(Listing Application)<br>in case<br>CRLR-642-2018                                             | NARENDRA KUMAR TANDON<br>VS<br>STATE OF U.P. AND ANR.                                                                                     | RAM NARAIN GUPTA<br>PRINCE SINGH<br>HARISH CHANDRA YADAV<br>LALIT KUMAR SAXENA | PRADEEP KUMAR VERMA<br>ABHINAV SRIVASTAVA<br>RAKESH CHANDRA RASTOGI<br>DILIP MISHRA<br><br>GOVT. ADVOCATE |

|                |                                                                                                                                                               |                                                                                                                         |                                                                                                               |                                                            |
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| 8012           | <b>8/2026</b><br>(125309/2026)<br>(Listing Application)<br>in case<br>CRLR-1170-2018                                                                          | RAM SAGAR<br>VS<br>STATE OF U.P. AND 4 OTHERS                                                                           | UMA KANT<br>DHARM TRIVEDI                                                                                     | RAHUL AGNIHOTRI<br><br>GOVT. ADVOCATE                      |
| 8013<br>E-File | <b>12/2026</b><br>(123991/2026)<br>(Listing Application)<br>in case<br>CRLP-13120-2021<br><b>MISS/13120/2021</b><br><br><b>Case Decided on<br/>11/05/2022</b> | MAHANT CHATURBHUIJ DAS @<br>CHANDA BABA<br>VS<br>STATE OF U.P. AND ORS.                                                 | FIROZ AHMAD KHAN<br>NITEESH KUMAR<br>SURESH KUMAR MISHRA<br>ATUL TRIPATHI<br>SANJAI KUMAR PANDEY<br>R.A. KHAN | RAKESH KUMAR SRIVASTAVA<br><br>G.A.                        |
| 8014<br>E-File | <b>6/2026</b><br>(123977/2026)<br>(Listing Application)<br>in case<br>CRLRD-382-2021                                                                          | ASHOK KUMAR<br>VS<br>STATE OF U.P. AND OTHERS                                                                           | DINESH KUMAR<br>JAIPRAKASH SINGH                                                                              | G.A.                                                       |
| 8015           | <b>6/2026</b><br>(124593/2026)<br>(Listing Application)<br>in case<br>CRLA-2030-2022                                                                          | JITENDRA TIWARI @ RAJJAN<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME,<br>LKO. AND ANOTHER          | SANTOSH KUMAR PANDEY<br>AMARESH KUMAR<br>RISHI RAJ MISHRA                                                     | G.A.                                                       |
| 8016           | <b>9/2026</b><br>(124656/2026)<br>(Listing Application)<br>in case<br>CRLR-693-2022                                                                           | RANA PRATAP<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO. AND 4<br>OTHERS                                      | PANKAJ VERMA                                                                                                  | KAILASH NATH MISHRA<br>G.A.                                |
| 8017           | <b>4/2026</b><br>(124641/2026)<br>(Listing Application)<br>in case<br>CRLR-1362-2022                                                                          | CHANDRAJEET YADAV @<br>CHANDRAJEET<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME,<br>LKO. AND OTHERS | PURSHOTTAM CHAURASIA<br>PRASHANT KUMAR CHAURASIA<br>RAMESH CHANDRA SHUKLA                                     | BRIJESH KUMAR YADAV<br>G.A.                                |
| 8018           | <b>10/2026</b><br>(124168/2026)<br>(Listing Application)<br>in case<br>CRLA-94-2023                                                                           | VINAY GUPTA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                                | HUZOOR ALAM ALVI<br>PRASHANT SHUKLA<br>DEVENDRA GUPTA<br>ZEESHAN ALVI                                         | JITENDRA KUMAR PANDEY<br><br>G.A.                          |
| 8019           | <b>13/2026</b><br>(124596/2026)<br>(Listing Application)<br>in case<br>CRLA-1808-2023                                                                         | GHANSHYAM<br>VS<br>STATE OF THRU. PRIN. SECY.<br>CIVIL SECR TT. LKO. AND 4<br>OTHERS                                    | ANIL KUMAR TIWARI<br>AMARESH KUMAR                                                                            | AMIT TEWARI<br><br>G.A.                                    |
| 8020           | <b>13/2026</b><br>(124608/2026)<br>(Listing Application)<br>in case<br>CRLA-2198-2023                                                                         | SUNIL KUMAR<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO.                                                             | BRIJESH KUMAR<br>DHARM TRIVEDI<br>RESHU SHARMA                                                                | G.A.                                                       |
| 8021           | <b>7/2026</b><br>(124157/2026)<br>(Listing Application)<br>in case<br>CRLAD-223-2023                                                                          | ANJEET SAROJ<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LUCKNOW<br>AND 3 OTHERS                            | RAKESH KUMAR YADAV<br>BRIJESH KUMAR YADAV                                                                     | G.A.                                                       |
| 8022           | <b>2/2026</b><br>(124120/2026)<br>(Listing Application)<br>in case<br>CRLR-482-2023                                                                           | DAYA RAM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                          | IQBAL ALI                                                                                                     | AWADHESH KUMAR PANDEY<br><br>G.A.                          |
| 8023           | <b>8/2026</b><br>(124672/2026)<br>(Listing Application)<br>in case<br>CRLR-836-2023                                                                           | SANJAY KUMAR @ AJAY KUMAR<br>AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER    | HIMANSHU SINGH<br>GAUTAM SIDDHARTH KASHYAP                                                                    | RAJAN MISHRA<br>PRATYUSH RAWAT<br>SOUMYA DIXIT<br><br>G.A. |
| 8024           | <b>11/2026</b><br>(124108/2026)<br>(Listing Application)<br>in case<br>CRLR-992-2023                                                                          | SHESHNATH PANDEY<br>VS<br>STATE OF U.P. THRU. PRIN. SECY. HOME, LKO.                                                    | SANJAY KUMAR SINGH                                                                                            | G.A.                                                       |

|                |                                                                                       |                                                                                                                                           |                                                                                                                                                                                |                                                 |
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| 8025           | <b>16/2026</b><br>(124743/2026)<br>(Listing Application)<br>in case<br>CRLR-1326-2023 | ABHAY RAJ<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO<br>ANOTHER                                                       | MOHD.MATEEN<br>SHAMSHER YADAV JAGRANA<br>VIKAS PANDEY                                                                                                                          | ESHAN KUMAR GUPTA<br><br>G.A.                   |
| 8026           | <b>5/2026</b><br>(124721/2026)<br>(Listing Application)<br>in case<br>CRLR-1375-2023  | OM PRAKASH MISHRA<br>VS<br>SUSHILA DEVI                                                                                                   | PRASHANT SHUKLA<br>DAYA SHANKAR TIWARI<br>ADITYA PANDEY<br>SHASHANK KUMAR                                                                                                      | PRASHANT SHUKLA                                 |
| 8027           | <b>2/2026</b><br>(124499/2026)<br>(Listing Application)<br>in case<br>A482-11234-2024 | PRAKASH CHANDRA VIDYARTHI<br>VS<br>C. B. I. THRU. ITS<br>SUPERINTENDENT OF POLICE<br>AND HEAD OF B. ANTI CORR.<br>BRANCH LKO. AND ANOTHER | NADEEM MURTAZA<br>SHASHANK TILHARI                                                                                                                                             | ANURAG KUMAR SINGH                              |
| 8028<br>E-File | <b>6/2026</b><br>(124173/2026)<br>(Listing Application)<br>in case<br>CRLA-657-2024   | TUKESHWAR<br>VS<br>STATE OF U.P. THRU SECY.<br>HOME LKO AND ORS.                                                                          | DEVENDRA PRATAP<br>SHASHANK SHEKHAR SINGH                                                                                                                                      | G.A.                                            |
| 8029           | <b>9/2026</b><br>(124164/2026)<br>(Listing Application)<br>in case<br>CRLA-845-2024   | ASHISH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                                              | MANJUSHA KAPIL                                                                                                                                                                 | G.A.                                            |
| 8030           | <b>11/2026</b><br>(124216/2026)<br>(Listing Application)<br>in case<br>CRLA-1065-2024 | RAKESH KUMAR SAXENA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                                          | SAJJAD HUSAIN<br>ACHLESHWAR RAJ<br>RAJAT PRATAP SINGH<br>NRITIKA SINGH<br>RISHABH SINGH<br>AMBUJ SINGH<br>CHANDRA PRAKASH VERMA<br>DESH DEEPAK GAUTAM                          | G.A.                                            |
| 8031           | <b>12/2026</b><br>(125295/2026)<br>(Listing Application)<br>in case<br>CRLA-1586-2024 | HUKUM DUTT<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LUCKNOW<br>AND 3 OTHERS                                                | SANTOSH KUMAR TRIPATHI<br>VIJAY NATH PANDEY                                                                                                                                    | SHESH MANI<br><br>G.A.                          |
| 8032           | <b>12/2026</b><br>(125737/2026)<br>(Listing Application)<br>in case<br>CRLA-1917-2024 | SARVAN @ SONU PAL<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO                                                             | DILIP KUMAR SINGH CHAUHAN<br>ABHISHEK MISHRA<br>ARTI GANGULY<br>HEMANT KUMAR MISHRA                                                                                            | G.A.                                            |
| 8033           | <b>9/2026</b><br>(125409/2026)<br>(Listing Application)<br>in case<br>CRLA-2041-2024  | MUSTAFA AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO AND<br>ANOTHER                                            | VAYU NANDAN MISHRA<br>DIWAKAR PRASAD TIWARI                                                                                                                                    | PREMKANT<br>VIMAL KISHOR SINGH<br><br>G.A.      |
| 8034           | <b>22/2026</b><br>(125297/2026)<br>(Listing Application)<br>in case<br>CRLA-2087-2024 | SHARWAN KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO. AND 3<br>OTHERS                                                      | SHISHIR PRADHAN<br>SMRITI<br>JAIKARAN<br>LAXMI SEWAK                                                                                                                           | ANIL KUMAR TIWARI<br>UJJAWAL TEWARI<br><br>G.A. |
| 8035           | <b>9/2026</b><br>(124213/2026)<br>(Listing Application)<br>in case<br>CRLA-2473-2024  | NAVEEN @ KALUTE<br>VS<br>STATE OF U.P. THRU PRIN.<br>SECY. DEPTT. OF HOME LKO<br>AND 3 OTHERS                                             | BHAGWATI PRASAD NIGAM<br>HARSH VARDHAN KEDIYA<br>SNIGDHA SINGH<br>CHITRANGADA NARAYAN<br>VARTIKA PANDEY<br>SHAILENDRA KUMAR MISRA<br>ANURAG NARAIN SRIVASTAVA<br>ANURAG SHUKLA | FARHAN ALAM OSMANY<br><br>G.A.                  |
| 8036           | <b>11/2026</b><br>(124638/2026)<br>(Listing Application)<br>in case<br>CRLA-2583-2024 | RAJNEESH @ BAHIRA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO                                                                    | DHEERAJ AWASTHI<br>RAJA RAM PANDEY                                                                                                                                             | AMARNATH SINGH BAGHEL<br><br>G.A.               |

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| 8037           | <b>9/2026</b><br>(124246/2026)<br>(Listing Application)<br>in case<br>CRLA-2631-2024                  | RAM @ SHIVANSH MAURYA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                         | ESHAN KUMAR GUPTA                                                 | G.A.                                                                       |
| 8038           | <b>6/2026</b><br>(125298/2026)<br>(Listing Application)<br>in case<br>CRLA-2853-2024                  | SHIV LALI<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO AND ANOTHER                                                | RAKESH KUMAR MAURYA<br>CHANDAN PRASAD                             | AVNEESH KUMAR SHUKLA<br><br>G.A.                                           |
| 8039           | <b>9/2026</b><br>(124202/2026)<br>(Listing Application)<br>in case<br>CRLA-3598-2024                  | MANGRU KORI<br>VS<br>UNION OF INDIA THRU.<br>NARCOTICS CONTROL BUREAU<br>LUCKNOW                                    | RAHUL KUMAR SHUKLA<br>SHIVAM SRIVASTAVA<br>KRISHNA PRAKASH SINGH  | AKHILESH KUMAR AWASTHI                                                     |
| 8040           | <b>10/2026</b><br>(124080/2026)<br>(Listing Application)<br>in case<br>CRLA-3807-2024                 | AKHAND PRATAP SINGH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                           | AJEET KUMAR SINGH<br>PRANSHU AGRAWAL<br>CHANDAN SRIVASTAVA        | G.A.                                                                       |
| 8041           | <b>3/2026</b><br>(124605/2026)<br>(Listing Application)<br>in case<br>CRLA-4079-2024                  | VIJAY PANDEY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                  | ANKIT SINGH<br>SONIYA MISHRA<br>DHARM TRIVEDI<br>AJAY VEER SINGH  | G.A.                                                                       |
| 8042           | <b>7/2026</b><br>(124160/2026)<br>(Listing Application)<br>in case<br>CRLA-4080-2024                  | RAMKARAN YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO<br>AND ANOTHER                        | ASHOK KUMAR SRIVASTAVA<br>GYAN SINGH<br>AVINASH SRIVASTAVA        | G.A.                                                                       |
| 8043           | <b>6/2026</b><br>(125294/2026)<br>(Listing Application)<br>in case<br>CRLAD-18-2024                   | FARHAN<br>VS<br>STATE OF U.P THRU. ADDL.<br>CHIEF SECY. /PRIN. SECY.<br>HOME LKO.                                   | NADEEM MURTAZA<br>SMRITI<br>WALI NAWAZ KHAN                       | G.A.                                                                       |
| 8044           | <b>7/2026</b><br>(125406/2026)<br>(Listing Application)<br>in case<br>CRLAD-238-2024<br><b>MP/MLA</b> | ZEBA JAFRI<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO                                               | ARUN SINHA<br>UMANG AGARWAL<br>RAM CHANDRA SINGH                  | G.A.                                                                       |
| 8045<br>E-File | <b>14/2026</b><br>(124002/2026)<br>(Listing Application)<br>in case<br>CRLR-675-2024                  | KISHOR APCHARI KA THROUGH<br>MOTHER<br>VS<br>STATE OF UP AND OTHER                                                  | ASHOK KUMAR<br>MUZAMMIL ASAD<br>CHANDRA PRAKASH                   | G.A.                                                                       |
| 8046           | <b>5/2026</b><br>(125306/2026)<br>(Listing Application)<br>in case<br>CRLR-764-2024                   | MUKESH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LUCKNOW AND<br>ANOTHER                                     | OM PRAKASH MISRA                                                  | SANTOSH KUMAR TRIPATHI<br><br>G.A.                                         |
| 8047           | <b>13/2026</b><br>(124124/2026)<br>(Listing Application)<br>in case<br>CRLR-887-2024                  | MR. PIYUSH SRIVASTAVA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO AND<br>ANOTHER                    | JYOTI RAJPOOT<br>VIVEK SINGH<br>VATSALA SINGH<br>ANUJ KUMAR VERMA | CHANDAN SRIVASTAVA<br>PRANSHU AGRAWAL<br>SULABH KR. SRIVASTAVA<br><br>G.A. |
| 8048           | <b>10/2026</b><br>(124750/2026)<br>(Listing Application)<br>in case<br>CRLR-1029-2024                 | SHWETA SRIVASTAVA AND 2<br>OTHERS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND ANOTHER | PREM PRAKASH SINGH<br>ANIKET SRIVASTAVA                           | RAJAN MISHRA<br>SOUMYA DIXIT<br>PRATYUSH RAWAT<br><br>G.A.                 |
| 8049           | <b>5/2026</b><br>(124734/2026)<br>(Listing Application)<br>in case<br>CRLR-1040-2024                  | ANKIT KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN. SECY.<br>DEPTT. OF HOME LKO AND 2 OTHERS                             | ARUN KUMAR SINGH PARIHAR<br>AMOD KUMAR SINGH                      | GAURAV MISHRA<br>ABHISHEK MISHRA<br><br>ARTI GANGULY<br>G.A.               |

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| 8050 | <b>9/2026</b><br>(125442/2026)<br>(Listing Application)<br>in case<br>CRLR-1066-2024 | SURJEET<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO. AND<br>ANOTHER                                              | PRINCE SINGH<br>DINESH CHANDRA<br>AKHIL ANAND                                  | SREES KUMAR SRIVASTAVA<br>MUKHTAR AHAMAD<br>ANA FATMA<br>MOHD. SALMAN<br><br>G.A. |
| 8051 | <b>9/2026</b><br>(124727/2026)<br>(Listing Application)<br>in case<br>CRLR-1368-2024 | POORNIMA SAHU AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND 4<br>OTHERS                   | PRASHANT SHUKLA<br>PRIYA PANDEY                                                | PRINCE SINGH<br><br>RAJIV RAMAN SRIVASTAVA<br>G.A.                                |
| 8052 | <b>4/2026</b><br>(124117/2026)<br>(Listing Application)<br>in case<br>CRLR-1440-2024 | SMT. GARIMA SAXENA AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. SECY.<br>HOME LKO. AND ANOTHER                              | ALOK SAXENA                                                                    | PUNEET CHANDRA<br><br>G.A.                                                        |
| 8053 | <b>4/2026</b><br>(125431/2026)<br>(Listing Application)<br>in case<br>CRLRD-462-2024 | SONU @ SARVENDAR SHUKLA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO AND 2<br>OTHERS                               | BHOOPAL SINGH<br>BRIJENDRA PRATAP SINGH<br>ASHEESH KUMAR TIWARI<br>ANKIT SINGH | G.A.                                                                              |
| 8054 | <b>12/2026</b><br>(125491/2026)<br>(Listing Application)<br>in case<br>CRLA-261-2025 | DASHRATH<br>VS<br>UNION OF INDIA THRU.<br>INTELLIGENCE OFFICER,<br>NARCOTICS CONTROL BUREAU,<br>LUCKNOW REGIONAL UNIT, LKO | RAM PRASAD DWIVEDI<br>PAWAN KUMAR YADAV<br>SHITLA PRASAD TRIPATHI              | AKHILESH KUMAR AWASTHI                                                            |
| 8055 | <b>3/2026</b><br>(124186/2026)<br>(Listing Application)<br>in case<br>CRLA-267-2025  | RAM MILAN DHOBİ<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 4<br>OTHERS                                      | JAGDISH PRATAP PANDEY                                                          | ASHWANI KUMAR SINGH<br>ANURAG SINGH<br><br>G.A.                                   |
| 8056 | <b>8/2026</b><br>(124199/2026)<br>(Listing Application)<br>in case<br>CRLA-403-2025  | ASHA ROKA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                            | MANOJ KUMAR SINGH<br>SAMEEKSHA CHADHA<br>JYOTI RAJPOOT<br>PIYUSH KUMAR SINGH   | G.A.                                                                              |
| 8057 | <b>4/2026</b><br>(124243/2026)<br>(Listing Application)<br>in case<br>CRLA-700-2025  | BABULAL YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                        | ESHAN KUMAR GUPTA                                                              | G.A.                                                                              |
| 8058 | <b>4/2026</b><br>(124617/2026)<br>(Listing Application)<br>in case<br>CRLA-947-2025  | ANSHU JAMAL KHAN<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO                                         | BHOLA SINGH PATEL<br>PRAVIN KUMAR VERMA<br>AKHTAR JAHAN                        | G.A.                                                                              |
| 8059 | <b>4/2026</b><br>(124178/2026)<br>(Listing Application)<br>in case<br>CRLA-1823-2025 | RAHUL KUMAR CHAURASIYA<br>AND 2 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME U.P. LKO. AND<br>ANOTHER           | ADARSH SRIVASTAVA<br>AKHAND PRATAP SINGH                                       |                                                                                   |
| 8060 | <b>6/2026</b><br>(124240/2026)<br>(Listing Application)<br>in case<br>CRLA-2928-2025 | DESHRAJ AND ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER                                   | ANURAG SINGH<br>UPENDRA PRAKASH PATHAK                                         | SEEMA KASHYAP<br>ARVIND KUMAR TRIPATHI<br><br>G.A.                                |
| 8061 | <b>3/2026</b><br>(124624/2026)<br>(Listing Application)<br>in case<br>CRLA-3138-2025 | PHOOLCHAND AND 2 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER                     | ASHUTOSH PANDEY                                                                | ANAND PRATAP SINGH<br><br>G.A.                                                    |
| 8062 | <b>5/2026</b><br>(125760/2026)<br>(Listing Application)<br>in case<br>CRLA-3234-2025 | DEVI SHANKAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.                                                  | RAKESH KUMAR TRIPATHI                                                          | G.A.                                                                              |

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| 8063 | <b>8/2026</b><br>(125747/2026)<br>(Listing Application)<br>in case<br>CRLA-3295-2025  | SONU PANDEY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.                                            | RAKESH KUMAR TRIPATHI                     | G.A.                                         |
| 8064 | <b>2/2026</b><br>(125501/2026)<br>(Listing Application)<br>in case<br>CRLA-3468-2025  | VINAY KUMAR PANDEY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                      | AMITESH PRATAP SINGH<br>MUNENDRA KUMAR    | G.A.                                         |
| 8065 | <b>6/2026</b><br>(125499/2026)<br>(Listing Application)<br>in case<br>CRLA-3774-2025  | GOLU @ SANTOSH KUMAR<br>SINGH<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND 4 OTHERS | SHYAM KARAN PANDEY<br>PANKAJ KUMAR SHUKLA | SANTOSH KUMAR DUBEY<br>G.A.                  |
| 8066 | <b>7/2026</b><br>(125421/2026)<br>(Listing Application)<br>in case<br>CRLA-3923-2025  | SHRIMATI DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO AND 2<br>OTHERS                                 | MANOJ KUMAR YADAV<br>NANDINI MAURYA       | SANTOSH KUMAR TRIPATHI<br>G.A.               |
| 8067 | <b>4/2026</b><br>(124208/2026)<br>(Listing Application)<br>in case<br>CRLA-3976-2025  | ABDUL MALIK<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                            | AISHWARYA PRATAP SINGH<br>AAKANKSHA SHAH  | G.A.                                         |
| 8068 | <b>10/2026</b><br>(125764/2026)<br>(Listing Application)<br>in case<br>CRLAD-29-2025  | KHALID ALI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                    | RAKESH DWIVEDI                            | G.A.                                         |
| 8069 | <b>12/2026</b><br>(125739/2026)<br>(Listing Application)<br>in case<br>CRLAD-37-2025  | BANTI @ GULLI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. (HOME) LKO.                                               | RAKESH DWIVEDI                            | G.A.                                         |
| 8070 | <b>10/2026</b><br>(124889/2026)<br>(Listing Application)<br>in case<br>CRLP-3839-2025 | PRAKASH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO<br>AND 3 OTHERS                              | ASHOK KUMAR VERMA<br>RAVI KANT PANDEY     | SAVITRA VARDHAN SINGH<br>G.A.                |
| 8071 | <b>6/2026</b><br>(124112/2026)<br>(Listing Application)<br>in case<br>CRLR-227-2025   | RUKHSAR WAHEED @ ZUHA<br>KHAN<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME LKO. AND<br>ANOTHER            | PRASHANT SHUKLA<br>AJAY KUMAR PANDEY      | MAHFOOZ ALAM<br>REHAN MUBASSIR<br>G.A.       |
| 8072 | <b>4/2026</b><br>(124662/2026)<br>(Listing Application)<br>in case<br>CRLR-907-2025   | PRASENJIT PAL ALIAS RAHUL<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO. AND ANOTHER      | GULAM MUSTAFA                             | ABHISHEK MISHRA<br>GAURAV MISHRA<br>G.A.     |
| 8073 | <b>5/2026</b><br>(124730/2026)<br>(Listing Application)<br>in case<br>CRLR-1069-2025  | SMT. ARCHANA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. / PRIN. SECY.<br>DEPTT. OF HOME LKO AND<br>ANOTHER   | GAURAV MISHRA                             | SUSHIL KUMAR YADAV<br>RAJENDRA MOHAN<br>G.A. |
| 8074 | <b>5/2026</b><br>(125438/2026)<br>(Listing Application)<br>in case<br>CRLR-1085-2025  | ALOK KUMAR<br>VS<br>SMT. ANKITA                                                                                     | KAPIL DEV SRIVASTAVA<br>DEEPAK KUMAR      | CCHULHAI PRASAD                              |
| 8075 | <b>3/2026</b><br>(124659/2026)<br>(Listing Application)<br>in case<br>CRLR-1176-2025  | SMT. RAJVATI ALIAS RAJVATI<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. DEPTT. OF HOME<br>LKO AND ANOTHER      | GULAM MUSTAFA                             | ABHISHEK MISHRA<br>GAURAV MISHRA<br>G.A.     |

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| 8076 | <b>2/2026</b><br>(124747/2026)<br>(Listing Application)<br>in case<br>CRLR-1185-2025 | CHAND BABU @ MERAJ HUSAIN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                                                             | CHANDRA SHEKHAR SHUKLA                                                           | G.A.                                              |
| 8077 | <b>5/2026</b><br>(124724/2026)<br>(Listing Application)<br>in case<br>CRLR-1213-2025 | ABHINAV VATS @ AKASH VATS<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME AND 3<br>OTHERS                                                                  | PRASHANT SHUKLA<br>PRIYA PANDEY                                                  | VAIBHAV TRIPATHI<br>RAHUL MISHRA<br><br>G.A.      |
| 8078 | <b>1/2026</b><br>(124387/2026)<br>(Listing Application)<br>in case<br>CRLR-1428-2025 | SMT. MAMTA YADAV<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 2<br>OTHERS                                                                            | MAHMOOD ALAM<br>SHIFALI RAJPUT<br>SYED SAAD ANWAR<br>MAYANK DWIVEDI<br>AKIL IMAM | G.A.                                              |
| 8079 | <b>2/2026</b><br>(125304/2026)<br>(Listing Application)<br>in case<br>CRLR-1440-2025 | NOOR JAHAN AND 3 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER                                                            | SACHIN SRIVASTAVA<br>SHASHANK SHRIWASTAV                                         | VIKAS VERMA<br><br>G.A.                           |
| 8080 | <b>2/2026</b><br>(124745/2026)<br>(Listing Application)<br>in case<br>CRLRD-385-2025 | BABA DEEN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER                                                                             | GEETA SINGH RANA                                                                 | G.A.                                              |
| 8081 | <b>6/2026</b><br>(125569/2026)<br>(Listing Application)<br>in case<br>CRLRD-528-2025 | SHIVLOCHAN<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>2 OTHERS                                                                           | DINESH KUMAR SHUKLA                                                              | G.A.                                              |
| 8082 | <b>3/2026</b><br>(125492/2026)<br>(Listing Application)<br>in case<br>JAPLD-93-2025  | JITENDRA KUMAR @ JITENDRA<br>KUMAR PASWAN<br>VS<br>UNION OF INDIA THRU.<br>INTELLIGENCE OFFICER,<br>DIRECTORATE OF REVENUE<br>INTELLIGENCE, LUCKNOW<br>ZONAL UNIT | UMESH CHANDRA CHATURVEDI                                                         | DIGVIJAY NATH DUBEY                               |
| 8083 | <b>3/2026</b><br>(124601/2026)<br>(Listing Application)<br>in case<br>CRLA-103-2026  | DINESH KUMAR VERMA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO.                                                                                          | VIMAL KISHOR SINGH                                                               | G.A.                                              |
| 8084 | <b>2/2026</b><br>(124166/2026)<br>(Listing Application)<br>in case<br>CRLA-169-2026  | NAIM<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS                                                                                 | AMIT KUMAR AWASTHI                                                               | G.A.                                              |
| 8085 | <b>5/2026</b><br>(125745/2026)<br>(Listing Application)<br>in case<br>CRLA-289-2026  | PRAKASH DAYARAM<br>VISHWAKARMA @ PRAKASH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                                                    | VIJAY PRAKASH CHAURASIA<br>KARAN PRATAP SHARMA                                   | MAHIMA SHUKLA<br>PRADEEP KUMAR MISHRA<br><br>G.A. |
| 8086 | <b>5/2026</b><br>(124636/2026)<br>(Listing Application)<br>in case<br>CRLA-538-2026  | PARAS NATH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 7<br>OTHERS                                                                                  | AVADHESH MISHRA                                                                  | ANJANI KUMAR DVIVEDI<br><br>G.A.                  |
| 8087 | <b>2/2026</b><br>(125505/2026)<br>(Listing Application)<br>in case<br>CRLA-656-2026  | CHANDAN RAI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. (HOME) LKO. AND 3<br>OTHERS                                                                               | SANTOSH SRIVASTAVA<br>SHIV NATH MISHRA                                           | G.A.                                              |
| 8088 | <b>4/2026</b><br>(125307/2026)<br>(Listing Application)<br>in case<br>CRLA-769-2026  | ARVIND KUMAR YADAV AND<br>ANOTHER<br>VS<br>STATE OF U.P. THRU. PRIN. SECY.<br>DEPTT. OF HOME LKO. AND 3<br>OTHERS                                                 | ANOOP KUMAR<br>ARJUN SINGH YADAV                                                 | MANOJ KUMAR SINGH<br><br>G.A.                     |

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| 8089 | <b>2/2026</b><br>(124255/2026)<br>(Listing Application)<br>in case<br>CRLA-825-2026                                        | ROHIT KASHYAP<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. DEPTT. OF HOME LKO.<br>AND ANOTHER       | GEETA MISHRA<br>PRAGYA<br>AMBRISH KUMAR DWIVEDI               | G.A.                                            |
| 8090 | <b>2/2026</b><br>(124249/2026)<br>(Listing Application)<br>in case<br>CRLA-842-2026                                        | SMT. KEWALA DEVI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>3 OTHERS      | UPENDRA KUMAR VERMA                                           | G.A.                                            |
| 8091 | <b>2/2026</b><br>(125303/2026)<br>(Listing Application)<br>in case<br>CRLA-954-2026                                        | MEHTAB RAJA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY. HOME DEPTT. LKO.<br>AND 3 OTHERS     | VIJAY PRATAP SINGH<br>KARUNESH SINGH                          | G.A.                                            |
| 8092 | <b>8/2026</b><br>(125299/2026)<br>(Parole Application)<br>in case<br>CRLA-975-2026                                         | BHARAT UPADHYAY<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.                       | HARISH CHANDRA<br>FAROOQ AYOOB                                | SURENDRA KUMAR<br>NISHA SRIVASTAVA<br><br>G.A.  |
| 8093 | <b>3/2026</b><br>(125495/2026)<br>(Listing Application)<br>in case<br>CRLA-1093-2026                                       | JARNAIL SINGH @ BAGGA AND<br>2 OTHERS<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. | PRATUL GUPTA<br>AYUSH GUPTA                                   | G.A.                                            |
| 8094 | <b>3/2026</b><br>(125412/2026)<br>(Listing Application)<br>in case<br>CRLA-1096-2026                                       | RAJ VISHWAKARMA<br>VS<br>STATE OF U.P. THRU. ADDL.<br>CHIEF SECY HOME LKO.                         | VAYU NANDAN MISHRA<br>DIWAKAR PRASAD TIWARI                   | G.A.                                            |
| 8095 | <b>3/2026</b><br>(125497/2026)<br>(Listing Application)<br>in case<br>CRLA-1135-2026                                       | LALKHVINDRA SINGH @ LAKKHI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.            | PRATUL GUPTA                                                  | G.A.                                            |
| 8096 | <b>4/2026</b><br>(125305/2026)<br>(Listing Application)<br>in case<br>CRLA-1187-2026                                       | RAJENDRA GIRI<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND 3<br>OTHERS                | RAGHVENDRA P. SINGH<br>MOHD. SHERAJ                           | G.A.                                            |
| 8097 | <b>3/2026</b><br>(124259/2026)<br>(Listing Application)<br>in case<br>CRLA-1220-2026                                       | ALOK KUMAR<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>ANOTHER             | VIKAS YADAV<br>AMIT KUMAR<br>ABHISHEK TIWARI<br>SACHIN TIWARI | G.A.                                            |
| 8098 | <b>4/2026</b><br>(124172/2026)<br>(Listing Application)<br>in case<br>CRLA-1264-2026                                       | SUNNY DEWAL ALIAS NEHRU<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO.               | RAJIV RAMAN SRIVASTAVA                                        | G.A.                                            |
| 8099 | <b>3/2026</b><br>(125664/2026)<br>(Miscellaneous)<br>in case<br>CRLR-536-2026                                              | RAM SHARAN MISHRA<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME LKO. AND<br>ANOTHER             | SANTOSH KUMAR TRIPATHI<br>INDRAJEET                           | ANUJ DUBEY<br>SOMESH TRIPATHI<br><br>G.A.       |
| 8100 | <b>5/2026</b><br>(125659/2026)<br>(Listing Application)<br>in case<br>CRLRD-113-2026                                       | RAM NARESH<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME DEPTT. LKO. AND<br>2 OTHERS            | DILEEP KUMAR YADAV<br>SHYAM BIHARI                            | SUSHMITA SINGH<br>V.P. SINGH BHAIRI<br><br>G.A. |
| 8101 | <b>3/2026</b><br>(125428/2026)<br>(Listing Application)<br>in case<br>JAPL-13-2026                                         | VINOD<br>VS<br>STATE OF U.P. THRU. PRIN.<br>SECY. HOME, LKO AND 3<br>OTHERS                        | DEVENDRA PRATAP UPADHYAY                                      | G.A.                                            |
| 8102 | <b>2/2026</b><br>(124930/2026)<br>(Modification of Order)<br>in case<br>WRIC-937-2026<br><b>Case Decided on 12/02/2026</b> | DINESH SINGH<br>VS<br>COLLECTOR, BAHRAICH AND 2 OTHERS                                             | HOM NARAYAN AWASTHI<br>DINESH CHANDRA TEWARI                  | AKBER AHMAD<br><br>C.S.C.                       |

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| 8103 | <b>3/2026</b><br>(124931/2026)<br>(Condonation of Delay)<br>in case<br>WRIC-937-2026<br><b>Case Decided on</b><br><b>12/02/2026</b> | DINESH SINGH<br>VS<br>COLLECTOR, BAHRAICH AND 2<br>OTHERS | HOM NARAYAN AWASTHI<br>DINESH CHANDRA TEWARI | AKBER AHMAD<br>C.S.C. |
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